

Dak Register For Month Starting on 01/02/2024

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
701/2024	01/02/2024	NIL DATED 29/01/2024	VINEETHA M. PILLAI	Joining Report - reg.	Administration Section			
702/2024	01/02/2024	NIL DATED 31/01/2024	DEVENDER	3 days C.L. on 01, 02 and 05 , feb/ 2024	Administration Section			
703/2024	01/02/2024	NIL DATED 31/01/2024	SANDEEP MTS	C.L. form 29 to 30 jan 2024 - reg.	Administration Section			
704/2024	01/02/2024	F.NO. 01/CESTAT/HYD/ESTT/17-11 DT: 31/01/2024	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABAD	Renewal of lease agreement with HMWSS B for CESTAT, Hyderabad - reg.	Administration Section			
705/2024	01/02/2024	NIL DATED 30/01/2024	ISTM	One day online Seminar on Right to Information Act, 2005 on 26th March, 2024 - reg.	Administration Section			

706/2024	01/02/2024	NIL DATED 30/01/2024	P.A. AUGUSTIAN M(J)	Seeking C.L. with station leave permission - reg.	Administration Section			
707/2024	01/02/2024	NIL DATED 30/01/2024	KULDEEP SINGH, MTS	Compalst ory off 31/01/2024 41	Administration Section			
708/2024	01/02/2024	NIL DATED 29/01/2024	ANITHA JAYAKUMAR, SPS	Leave application - reg.	Administration Section			
709/2024	01/02/2024	NIL DATED 31/01/2024	KULDEEP LAL, LDC	Request for transfer of GPF balance amount against account no. MFR//14 321 from DDO Code (201507) Authority for advance Rulings to DDO Code (219798) AO, CESTAT, New Delhi	Administration Section	Account section		
710/2024	01/02/2024	NIL DATED 30/01/2024	ANITHA JAYAKUMAR, SPS	Raimbursement of the amount spent towards	Account Section			

				purchase of Newspaper by me - reg.				
711/2024	01/02/2024	F.NO. G-10(1)/BUDGET/CESTAT/CHE/2016 DT: 29/01/2024	MOHINDER SINGH DR	Additional Allocation of Funds RE-2023-24 - reg.	Account Section			
712/2024	01/02/2024	NIL DATED 30/01/2024	ANITHA JAYAKUMAR, SPS	Reimbursement of the amount spent towards purchase of newspapers by M(J) Dr. Rachna Gupta.	Account Section			
713/2024	01/02/2024	NIL DATED 31/01/2024	ANJANI, HINDI TRANSLATION	Details of the amount of Rs. 6,00,000/- - reg.		C and L section		
714/2024	01/02/2024	NIL DATED 30/01/2024	CESTAT, HYDERABAD	Hearing Notice in respect of C/1646/2010 - reg.	DR(J)			
715/2024	01/02/2024	NIL DATED 31/01/2024	KRIPA SHANKER, DR, CESTAT, MUMBAI	Listing of ROA/RO M Application - reg.	PA to Registrar			
716/2024	01/02/2024	F.NO. D-6(1)/DOO/CESTAT/CHE/2	MOHINDER SINGH DR	Nomination of 3rd	PA to Registrar			

		019 DT: 31/01/2024		member in difference of opinion matter - reg.	ar			
717/2024	01/02/2024	NIL DATED 31/01/2024	DY/ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	Supplementary causelist - reg.	PA			
718/2024	01/02/2024	NIL DATED 01/02/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABAD	Deletion of Final Order - reg.	PA to Registrar			
719/2024	01/02/2024	NIL DATED 01/02/2024	T. K. SARKAR DY. REGISTRAR, CESTAT, KOLKATA	Constitution of Bench for ROM application - reg,	PA to Registrar			
720/2024	01/02/2024	NIL DATED 01/02/2024	CESTAT, ALLAHABAD	Monthly disposal statement of appeals (Jan, 2024) of M(T) - reg.	PA			
721/2024	01/02/2024	NIL DATED 01/02/2024	CESTAT, ALLAHABAD	Monthly disposal statement of appeals (Jan, 2024) of M(J) - reg.	PA			
722/2024	01/02/2024	NIL DATED 01/02/2024	DY/ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	Single Member (SM) Causelist	PA			
723/2024	01/02/2024	NIL DATED 31/01/2024	O/O THE CAAR NEW DELHI	Order issued in		AR (CST		

				respect of advance ruling application filed by M/s Nokia Solutions and network india pvt. Ltd. - reg.)			
724/2024	01/02/2024	NIL DATED 01/02/2024	MALKIAT SINGH, MTS	C.L. application - reg,	Administration Section			
725/2024	01/02/2024	NIL DATED 29/01/2024	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	1 Day 25/01/2024 leave - reg.	Administration Section			
726/2024	01/02/2024	NIL DATED 01/02/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	information of leave and joining - reg,	Administration Section			
727/2024	01/02/2024	NIL DATED 01/02/2024	MAHENDER, LDC	Joining Report - reg.	Administration Section			
728/2024	01/02/2024	NIL DATED 01/02/2024	ANKIT, LDC	Joining Report - reg.	Administration Section			
729/2024	01/02/2024	NIL DATED 01/02/2024	PARDEEP TOMAR, UDC	Joining Report - reg.	Administration Section			
730/2024	01/02/2024	NIL DATED 01/02/2024	ARVIND KUMAR, LDC	Joining Report - reg.	Administration Section			
731/2024	01/02/2024	NIL DATED 01/02/2024	AJAY KUMAR, LDC	Leave with	Administration			

				Joining Report - reg.	n Section			
732/2024	01/02/2024	NIL DATED 01/02/2024	CESTAT, ALLAHABAD	C.L. of M(J) - reg.	Administration Section			
733/2024	01/02/2024	NIL DATED 31/01/2024	V. P. PANDEY, DR, CESTAT, BANGALORE	Releiving Order dt: 31/01/2024	Administration Section			
734/2024	02/02/2024	NIL DATED 01/02/2024	RAKESH KU. VERMA, UDC	half day C.L. on 01/02/2024	Administration Section			
735/2024	02/02/2024	NIL DATED 01/02/2024	ADMINISTRATIVE OFFICER KVS RO JABALPUR	Approval of Resignation of Shri Ritesh Kumar Mishra, ASO, KV Damoh - reg.	Administration Section			
736/2024	02/02/2024	NIL DATED 01/02/2024	CESTAT, CHENNAI	Joining Report - reg.	Administration Section			
737/2024	02/02/2024	NIL DATED 01/02/2024	TEJO SHRI , STENO G-1	Leave application - reg.	Administration Section			
738/2024	02/02/2024	NIL DATED 31/01/2024	SSC (KKR)	Modified scrutiny report of SSC KKR	Administration Section			
739/2024	02/02/2024	NIL DATED 31/01/2024	BALDEV SINGH DDO/AO, IBS-I & II, NEW DELHI	Forwarding of the service books and LPC in respect of	Administration Section			

				UDC & LDCs, Interim Borad for settlement erstwhile income tax settlement commission, New Delhi - reg.				
740/2024	02/02/2024	NIL DATED 04/01/2024	CESTAT, CHANDIGARH	Certificates of completion from karmayogi - reg,	Administration Section			
741/2024	02/02/2024	NIL DATED 01/02/2024	SHASHI KUMAR SONI, HC, CESTAT, CHENNAI	Request for transfer form CESTAT Chennai to CESTAT, Kolkata - reg.	Administration Section			
742/2024	02/02/2024	NIL DATED 01/02/2024	CESTAT, CHENNAI	LPC of SK Thakur HC CESTAT Ahmedabad	Administration Section	Account section		
743/2024	02/02/2024	NIL DATED 01/02/2024	SEEMA SADANA, SPS	Reimbursed for phone and internet-reg.	Account Section			
744/2024	02/02/2024	NIL DATED 02/01/2024	ASSISTANT COMMISSIONER, CENTRAL TAX,	Request for providing	DR(J)			

			CGST DELHI WEST	certified copy of CESTAT Final order No. 51226/2022 dated 19.12.2022 in respect of M/s Wave Infratech Pvt. Ltd. - reg.				
745/2024	02/02/2024	NIL DATED 01/02/2024	SHENAJ BANO , P.A.	Regarding permission to delete the uploaded order sheet from the website . - reg.	PA to Registrar			
746/2024	02/02/2024	NIL DATED 01/02/2024	DY/ ASST. REGISTRAR (SM APPEAL BENCH)	SM, Causelist - reg.	PA			
747/2024	02/02/2024	NIL DATED 05/02/2024	DY. REGISTRAR/ TECHNICAL OFFER (CENTRAL REGISTRY)	Central Registry cause list for Defect Matters - reg.	PA			
748/2024	02/02/2024	NIL DATED 01/02/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	Monthly disposal jan 2024	PA			
749/2024	02/02/2024	NIL DATED 1/02/2024	P. DINESHA M(J) , CESTAT, CHENNAI	Monthly disposal jan 2024	PA			
750/2024	02/02/2024	NIL	DY/ASST. REGISTRAR (APPEAL BENCH)	E-Hearing Cause list	PA			

				- reg.				
751/2024	02/02/2024	NIL	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales Tax (DB) Causelist - reg.	PA			
752/2024	02/02/2024	NIL DATED 01/02/2024	J. K. GOLAY, SPS	Statement of Immovable property for the year 2023 as on 1st jan, 2024		C and L section		
753/2024	05/02/2024	NIL DT 1/2/2024	VINEETHA M.PILLAI, COURT MASTER	Leave application on 31/1/2024	Administration Section			
754/2024	05/02/2024	NIL DT 1/2/2024	CESTAT BANGALORE	Forwarding of assumption of Charges as SPS in r/o Smt. K Radha-reg	Administration Section			
755/2024	05/02/2024	NIL DT 2/2/2024	PARMOD KUMAR, SPS	Leave application for one day EL 1/2/2024-reg	Administration Section			
756/2024	05/02/2024	NIL DT 1/2/2024	CESTAT CHENNAI	GPF withdrawal by Sh. Mohinder Singh, DR-reg	Administration Section			
757/2024	05/02/2024	NIL DT 2/2/2024	SOMBIR, LDC	Leave application for EL for 3 days-reg	Administration Section			

758/2024	05/02/2024	NIL DT 2/2/2024	RAM KUMAR, MTS	Leave application for EL for 4 days-reg	Administration Section			
759/2024	05/02/2024	NIL DT 2/2/2024	ISTM	Online 3 days programme on Pension and other Retirement Benefits to be conducted through online from 20th to 22nd May, 2024-reg	Administration Section			
760/2024	05/02/2024	NIL DT 2/2/2024	CESTAT CHENNAI	Outsourcing of Housekeeping in CESTAT Chennai-reg	Administration Section			
761/2024	05/02/2024	F.NO. 9/3/PERS./P.A.K./M(T)/CH D-20203 DT 24/1/2024	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGARH	Forwarding of CL application in r/o Mr. P. Anjani Kumar, M(T)-reg	Administration Section			
762/2024	05/02/2024	F.NO.1/6/PK/PERS./2015-ADMN-II DTD 29/1/2024	DR, CESTAT, CHANDIGARH	Request for grant permission for visit abroad and request for leave	Administration Section			

				for the same submitted by Mr. Rajesh Kumar, UDC-reg				
763/2024	05/02/2024	F.NO.3/5/MISC/ADMN-2017-II DTD 29/1/2024	DR, CESTAT, CHANDIGARH	Forwarding of Charge assumption report in r/o Sh Nitin Kumar, LDC and Sh. Pintoo, LDC-reg	Administration Section			
764/2024	05/02/2024	A-50050/77/2018-CESTAT-DOR-DOR DT 31/1/2024	KULDEEP CHOUDHARY, U.S. TO GOI	Application of Dr. D. M. Misra, M(J), CESTAT for permission to visit abroad-reg	Administration Section			
765/2024	05/02/2024	NIL	ANIL KUMAR, MTS	Application for computer advance-reg	Administration Section			
766/2024	05/02/2024	NIL DT 31/1/2024	SAKAL DEV SHAH, COURT MASTER	Joining report after availing leave-reg	Administration Section			
767/2024	05/02/2024	NIL	VINEETHA M.PILLAI, COURT MASTER	Leave application for 2 days EL-	Administration Section			

				reg				
768/ 2024	05/02 /2024	NIL DT 30/1/2024	SATISH KUMAR BADGUJAR, HEAD CLERK	Leave applicatio n for 2 days CL- reg	Admin istratio n Section			
769/ 2024	05/02 /2024	NIL DT 2/2/2024	CESTAT, CHANDIGARH	Joining and relieving of steno grade I & II	Admin istratio n Section			
770/ 2024	05/02 /2024	NIL DT 2/2/2024	BALBIR CHAND, EX-COURT MASTER	Supply of photocopi es of his Service Book including orders-reg	Admin istratio n Section			
771/ 2024	05/02 /2024	NIL	GAGAN DEEP, LDC	Leave applicatio n for one day EL- reg	Admin istratio n Section			
772/ 2024	05/02 /2024	CESTAT/AHD/PER/39/24/5 2 DTD 29/1/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwardi ng of joining report of Sh. Shishir Kumar Thakur, HD-reg	Admin istratio n Section			
773/ 2024	05/02 /2024	CESTAT/AHD/PER/18/202 2/55 DTD 24/1/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	forwardin g of commute d leave applicatio n & Joining report - reg	Admin istratio n Section			
774/ 2024	05/02 /2024	NIL DT 31/1/2024	MS. RACHNA GUPTA, M(J)	IPR for 2023 as		C/L Secti		

				1/1/2024-reg		on		
775/2024	05/02/2024	F.NO.01/CESTAT/BANG/P R DTD 29/1/2024	V. P. PANDEY, DR, CESTAT, BANGALORE	Forwarding IPR for the year of 2023 in r/o Staff of CESTAT, Bangalore		C/L Section		
776/2024	05/02/2024	F.NO.09/09/APPEAL-TRANSFER/CESTAT/CHD-2023 DTD 29/1/2024	DR, CESTAT, CHANDIGARH	Transfer 2nd filers of appeal Nos. St/505/2011, ST/3484/2012, ST/56092 & 60050/2013/DB from CESTAT, Chandigarh to CESTAT, New Delhi-reg	DR(J)			
777/2024	05/02/2024	D.NO.789/2024/SEC-ELM DTD 25/1/2024	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 860/2024-reg	DR(J)			
778/2024	05/02/2024	NIL DT 1/2/2024	CESTAT HYDERABAD	List of DD from 17/1/2024 to 1/2/2024-reg	Account Section			
779/	05/02	NIL DT 2/2/2024	PARMOD	Reimburs	Accou			

2024	/2024		KUMAR, SPS	e claim for monthly refreshment-reg	nt Section			
780/2024	05/02/2024	NIL DTD 1/2/2024	O/O CAAR, NEW DELHI	Rulling issued in r/o M/s Vivo Mobile India Pvt. Ltd-reg		AR(c omp)		
781/2024	05/02/2024	NIL DT 1/2/2024	HEMANT KUMAR, STENO GRADE-I	deletion of uploaded order -reg	PA to Registrar			
782/2024	05/02/2024	NIL	HON. JUSTICE DILIP GUPTA, PRESIDENT	Monthly Disposal Statement of Appeal of January 2024-reg	PA			
783/2024	05/02/2024	NIL DT 2/2/2-24	VASA SESHAGIRI RAO, M(T), CESTAT, CHENNAI	Monthly Disposal Statement of Appeal of January 2024-reg	PA			
784/2024	05/02/2024	NIL DT 2/2/2204	SULEKHA BEEVI C.S, M(J), CESTAT, CHENNAI	Monthly Disposal Statement of Appeal of January 2024-reg	PA			
785/2024	05/02/2024	NIL DT 2/2/2024	CESTAT, KOLKATA	E-hearing statement for the month of January 2024 -reg.	PA			
786/	05/02	NIL	DR, EX. APPEAL	Cause	PA			

2024	/2024		BRANCH	List				
787/2024	05/02/2024	F.NO. D-22(1)/OUTSOURCING/CESTAT/CHE/2022 DT: 02/02/2024	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Outsourcing of posts in CESTAT Chennai - reg.	Administration Section			
788/2024	05/02/2024	NIL DT 5/2/2024	SHENAJ BANO, STENO GR-I	Correction in the uploaded Appeal	PA to Registrar			
789/2024	06/02/2024	NIL DATED 11/03/2024	FEDERTION OF KARNATAKA CHAMBERS OF COMMERCE AND INDUSTRY	Rental Dues and interest Payments. - reg.	Administration Section			
790/2024	06/02/2024	NIL DATED 02/02/2024	CHANDER KANTA , SPS	E.L. from 12 feb to 01 march 2024	Administration Section			
791/2024	06/02/2024	NIL DATED 05/02/2024	CESTAT, MUMBAI	CL application of Honble Mr. M M parthiban M(T) - reg.	Administration Section			
792/2024	06/02/2024	NIL DATED 05/02/2024	ATIN SHARMA, M.T.S	Claim for the financial year - reg,	Administration Section			
793/2024	06/02/2024	NIL DATED 02/02/2024	PARDEEP KUMAR, LDC	02/02/2024 half C.L	Administration Section			
794/2024	06/02/2024	NIL	SUKHBIR SINGH, MTS	Medical Reimbursement claim form - reg.	Administration Section			
795/	06/02	NIL DATED 05/02/2024	CESTAT,	Joining	Admin			

2024	/2024		KOLKATA	report of Mr. Saikat Das Das, Steno Gt-I - reg.	Administration Section			
796/2024	06/02/2024	NIL DATED 05/02/2024	RAKSHIT DAHIYA, LDC	12 days E.L. from 12/02/2024 to 23/02/2024 - reg.	Administration Section			
797/2024	06/02/2024	NIL DATED 05/02/2024	CESTAT, AHMEDABAD	Cancellation of EL - reg.	Administration Section			
798/2024	06/02/2024	NIL DATED 05/02/2024	RAKESH KUMAR VARMA, UDC	Two days online training programme on Statistical tools and techniques (STT-05) will be conducted by ISTM, new delhi	Administration Section			
799/2024	06/02/2024	NIL DATED 31/01/2024	UMA SHANKAR VERMA, DR	Forwarding of Medical Claim dtd 18/01/2024 for Rs. 10,92,449/- in r/o honble Mr, C.L. mahar M(t) , CESTAT, Ahmedabad - reg,	Administration Section			

800/2024	06/02/2024	NIL DAED 01/02/2024	MOHINDER SINGH DR/HOO	Forwarding of GPF withdrawal application - reg.	Administration Section			
801/2024	06/02/2024	NIL DATED 02/02/2024	KULDEEP CHAUDHARY US TO THE GOI	Revival of various posts in CESTAT - reg.	Administration Section			
802/2024	06/02/2024	NIL DATED 01/02/2024	V.P. PANDEY DR & H.O.O.	Forwarding of assumption of charge as SPS - reg.	Administration Section			
803/2024	06/02/2024	F.NO. 01/CESTAT/BANG/RAS DT: 31/01/2024	V.P. PANDEY DR & H.O.O.	Relieving Order dt: 31/01/2024	Administration Section			
804/2024	06/02/2024	NIL DATED 29/01/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of joining report in respect of Mr. Rishi Patel, LDC - reg.	Administration Section			
805/2024	06/02/2024	NIL DATED 02/02/2024	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of joining report of Mr. Rashid Ali Saifi, Steno Gr.- reg.	Administration Section			
806/2024	06/02/2024	NIL DATED 02/02/2024	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of Relieving order in	Administration Section			

				r/o Mr. Govind Steno Gr. II - reg.				
807/2024	06/02/2024	NIL DATED 29/01/2024	Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD	Correction in provisional Seniority Grade- I as on 31/12/2023- reg.	Administration Section			
808/2024	06/02/2024	NIL DATED 31/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR/HOO, CESTAT-HYDERABAD	Renewal of lease agreement with HMWSS B for CESTAT, Hyderabad - reg.	Administration Section			
809/2024	06/02/2024	NIL DATED 29/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD	Forwarding of joining report dt: 25/01/2024 submitted by Ms. Vanam Jayasree, Steno Gr-II - reg.	Administration Section			
810/2024	06/02/2024	F.NO. 04/CESTAT/HYD/PF/VJ/16/25 DT: 01/02/2024	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABAD	Forwarding of request application submitted by Ms. Vanam jayasree, Steno Gr-II	Administration Section			

				regarding pay fixation on grant of NFSG (Level 6) - reg.				
811/2024	06/02/2024	F.NO. 04/CESTAT/HYD/TVP/21/24 DT: 01/02/2024	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABAD	Forwarding of leave application of Mr. T. Viswa Prakash, Dy. Registrar-reg,	Administration Section			
812/2024	06/02/2024	NIL DATED 05/02/2024	SOMPAL, MTS	Medical Reimbursement claim form - reg.	Administration Section			
813/2024	06/02/2024	NIL DATED 06/02/2024	SOMPAL, MTS	Medical Reimbursement claim form - reg.	Administration Section			
814/2024	06/02/2024	NIL DATED 05/02/2024	GOVIND, STENO- GR. II	Joining Report - reg.	Administration Section			
815/2024	06/02/2024	NIL DATED 02/02/2024	DEEPAK KUMAR BIST, JOINT DIRECTOR & COURSE DIRECTOR	Online three days programme on "Pension and other Retirement Benefits" (PRB-1-13) to be	Administration Section			

				conducted through online mode from 20 and 22 may, 2024.- reg.				
816/2024	06/02/2024	NIL DATED 31/01/2024	UMA SHANKAR VERMA, DR	Statement of immovable property Return in prescribe for the year 2023 (as on 01/01/2024) - reg.		C and L section		
817/2024	06/02/2024	F.NO. C-19/M-IMMOVABLE PROPERTY/2009 DT: 29/01/2024	MOHINDER SINGH DR/HOO	Forwarding immovable Property Return - reg.		C and L section		
818/2024	06/02/2024	NIL DATED 31/01/2024	DHEERAJ LAL, COURT MASTER, CESTAT. ALLAHABAD	Forwarding of statement of immovable property return for the year 2023 - reg.		C and L section		
819/2024	06/02/2024	F.NO. 11/CESTAT/HYD/ADMIN/15/21 DT: 29/01/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR/HOO, CESTAT-HYDERABAD	Forwarding of statement of immovable property return - reg.		C and L section		

820/ 2024	06/02 /2024	NIL DATED 01/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwardi ng of immovabl e property returns - reg.		C and L sectio n		
821/ 2024	06/02 /2024	NIL DATED 05/02/2024	CESTAT, CHANDIGARH	Monthly statement for the month of jan 2024 in r/o CESTAT, Chandiga rh - reg.	DR(J)			
822/ 2024	06/02 /2024	NIL	VINAY KUMAR JAIN, ADVOCATE & SOLICITOR,	Shiv Kumar Goel vs. The Commissi oner, Raipur (C.G)	DR(J)			
823/ 2024	06/02 /2024	NIL DATED 31/01/2024	SAHAYAK AYUKAT (SAMIKASH)	Review of CESTAT s Final order No. 50031/20 24 Dt: 11/01/202 4 in respect of M/s Delhi Airport metro express pvt. ltd.	DR(J)			
824/ 2024	06/02 /2024	F.NO. 21/CESTAT/HYD/M- STAT/ 15 DT: 02/02/2024	DR, CESTAT, HYDERABAD	Monthly Statement for the month of Jan 2024	DR(J)			
825/ 2024	06/02 /2024	NIL	MAHI YADAV, ADVOCATE	M/s Nagar	DR(J)			

				Nigam vs. The CCGS Jodhpur - 342003				
826/2024	06/02/2024	NIL DATED 31/01/2024	VINAY KUMAR JAIN, ADVOCATE & SOLICITOR,	M/s Dispat Private Limited vs. The Commissioner, Raipur (C.G) - reg.	DR(J)			
827/2024	06/02/2024	F.NO. 30/CESTAT/HYD/REGISTRY/2016/23 DT. 31/1/2024.	DR, CESTAT, HYDERABAD	Forwarding of synopsis, Cop of hearing notice, and mail service report in respect of appeal No. C/1646/2010, C/EH/30004/2020, C/ROM/30065/2020 listed on 08/02/2024 before honble president and Pvrao -	DR(J)			
828/2024	06/02/2024	NIL DATED 31/01/2024	SUPERINTENDENT JUDICIAL FOR ASSISTANT REGISTRAR (CR)	CEA no. 9 of 2017, AGR steels	DR(J)			

				stribes pvt, ltd,				
829/2024	06/02/2024	NIL DATED 22/01/2024	ASSISTANT COMMISSIONER , CENTRAL GST, DIVISION-HAPUR	Final order Noi. 53490/2014 dt: 03/09/2024 passed by CESTAT in repect of Simbholi Sugars ltd - reg.	DR(J)			
830/2024	06/02/2024	NIL DATED 05/02/2024	ARUN GOYAL	SB-Request for virtual hearing - reg.	DR(J)			
831/2024	06/02/2024	NIL DATED 03/02/2024	VIPIN JAIN, MITTAL APPLIANCES LTD.	Letter for extension of hearing date - reg,	DR(J)			
832/2024	06/02/2024	NIL DATED 02/02/2024	PRAVEEN AGRAWAL ADVOCATE	Appeal No. E/50589/2017 Ex-DB dated 05/04/2017 filed against OIA no. BHO-Excus-001-APP-600-16-17 dated 12/01/2017 - reg.	DR(J)			
833/2024	06/02/2024	F.NO. 60/IA/CESTAT/ KOL/2006/360 DT: 24/01/2024	T. K. SARKAR DY. REGISTRAR	Payment of inadmissible	Account Section			

				amount of Rs. 49558. to Sh. P. K. Choudhary M(J) - reg.				
834/2024	06/02/2024	F.NO. D-6/DOO/CESTAT/CHE/2019 DT: 30/01/2019	MOHINDER SINGH DR	Reference to Difference of Opinion case - reg.	PA to Registrar			
835/2024	06/02/2024	NIL DATED 01/02/2024	PA TO HONBLE MEMBER (TECHNICAL)	Disposal month of jan, 2024	PA			
836/2024	06/02/2024	NIL	A.K. JYOTISHI M(T)	Disposal month of jan, 2024	PA			
837/2024	06/02/2024	NIL	P. ANJANI KUMAR M(T)	Disposal month of jan, 2024	PA			
838/2024	06/02/2024	NIL	DR. SUVENDU KUMAR PATI M(J)	Disposal month of jan, 2024	PA			
839/2024	06/02/2024	NIL DATED 05/02/2024	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Disposal month of jan, 2024	PA			
840/2024	06/02/2024	NIL	K. ANPAZHAKAN M(T), CESTAT, KOLKATA.	Disposal month of jan, 2024	PA			
841/2024	06/02/2024	NIL	S.S. GARG M(J)	Disposal month of jan, 2024	PA			
842/2024	06/02/2024	NIL DATED 05/02/2024	R. BHAGYA DEVI M(T)	Disposal month of jan, 2024	PA			
843/2024	06/02/2024	NIL DATED 05/02/2024	ANIL G. SHAKKARWAR M(T), CESTAT, MUMBAI	Disposal month of jan, 2024	PA			

844/2024	06/02/2024	NIL DATED 05/02/2024	RAMESH NAIR M(J)	Disposal month of jan, 2024	PA			
845/2024	06/02/2024	NIL DATED 05/02/2024	DR. D.M. MISRA, MEMBER (JUDICIAL)	Disposal month of jan, 2024	PA			
846/2024	06/02/2024	NIL DATED 05/02/2024	C.L. MAHAR M(T)	Disposal month of jan, 2024	PA			
847/2024	06/02/2024	NIL DATED 05/02/2024	R. MURALIDHAR M(J), CESTAT, KOLKATA	Disposal month of jan, 2024	PA			
848/2024	06/02/2024	NIL DATED 06/02/2024	ANIL CHOUDHARY M(J)	Permission for pronouncement of order - reg.	PA to Registrar			
849/2024	06/02/2024	NIL DATED 05/02/2024	SOMESH ARORA M(J)	Permission for pronouncement of order - reg.	PA to Registrar			
850/2024	06/02/2024	F.NO.S.600001/16/2022/SP DTD 31/1/2024	SSC (KKR)	Recruitment to the post of Court Master in CESTAT, KK10623 -reg	Administration Section			
851/2024	07/02/2024	NIL DATED 06/02/2024	BHANVAR SINGH, UDC	07/02/2024 leave - reg.	Administration Section			
852/2024	07/02/2024	NIL DATED 06/02/2024	JITENDER, MTS	leave on 05/02/2024	Administration Section			
853/2024	07/02/2024	NIL DATED 06/02/2024	JAGDISH CHAND , M.T.S.	leave on 21/02/2024	Administration			

				4 to 01/03/2024 - reg.	n Section			
854/ 2024	07/02 /2024	NIL DATED 01/02/2024	KENDRIYA VIDYALAYA SANGATHAN . MR, SETHIL KUMAR	office order dt: 01/02/2024	Admin istratio n Section			
855/ 2024	07/02 /2024	NIL DATED 05/02/2024	JOHNSON CHACKO, UDC	Request for Ex- post facto permissio n to undergo a medical treatment during 2022 and 2023 at CMC vellow (Tamil Nadu)- regarding	Admin istratio n Section			
856/ 2024	07/02 /2024	NIL DATED 05/02/2024	AJAY KUMAR, LDC	Request for apply pension and other Retireme nt Benefits - reg.	Admin istratio n Section			
857/ 2024	07/02 /2024	NIL DATED 05/02/2024	ANJANI, HINDI TRANSLATION	3 days leave 12 to 14 feb 2024	Admin istratio n Section			
858/ 2024	07/02 /2024	NIL DATED 06/02/2024	CESTAT MUMBAI ADMN	Resignati on from service of Mr. Ananta Khandait, MTS - reg.	Admin istratio n Section			

859/2024	07/02/2024	NIL DATED 06/02/2024	GAUTAM NARAYAN ADVOCATE ON RECORD SUPREME COURT OF INDIA	Nos. 8224/2023, W.P. (Civ) No. 8319/2023, W.P. (Civ) 8342/2023 and W.P (Civ) 8370/2023 filed before the Honble High court of Delhi filed by Mr. S.K. verma vs. union of india and another - reg.		Chacko		
860/2024	07/02/2024	NIL DATED 29/01/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABAD	E.L. of M(T) - reg.	Adminstration Section			
861/2024	07/02/2024	NIL DATED 07/02/2024	HARSHITA PANDEY, AR, CESTAT, NEW DELHI	Leave with Joining Report - reg.	Adminstration Section			
862/2024	07/02/2024	NIL DTED 07/02/2024	SUNDER SINGH, MTS	Leave application - reg.	Adminstration Section			
863/2024	07/02/2024	NIL DATED 01/02/2024	T.V. UNNIKRISHNAN , SPS TO M(T), CESTAT MUMBAI	EL application of M(T). Mr. Anil G. Shakkarwar on 27th & 28 the	Adminstration Section			

				March 2024 - ref.				
864/2024	07/02/2024	NIL DATED 27/12/2023	ISTM	One day online workshop on right to information Act for appellants to be conducted on 29 dec 2023 (RTI-AA-20) has been re-scheduled to 1st March, 2024 - reg.	Administration Section			
865/2024	07/02/2024	NIL DATED 06/02/2024	SATISH KUMAR BARGUJAR, HEAD CLERK	one day E.L. for 02/02/2024 - reg	Administration Section			
866/2024	07/02/2024	NIL DATED 06/02/2024	SATISH KUMAR BARGUJAR, HEAD CLERK	leave 2 days 07 and 09 feb 2024	Administration Section			
867/2024	07/02/2024	NIL DATED 05/02/2024	CESTAT, MUMBAI	Intimation of voluntary Retirement in R/o Mr. Rajendra J. Baria, MTS - reg.	Administration Section			
868/2024	07/02/2024	NIL DATED 06/02/2024	MANOJ SHARMA, UDC	2 day online	Administration			

				training programme (STT 05) - reg.	n Section			
869/2024	07/02/2024	NIL DATED 06/02/2024	SATPAL SINGH MTS	application for granting half say C.L. reg.	Administration Section			
870/2024	07/02/2024	NIL DATED 06/02/2024	SOMESH ARORA M(J)	Permission to leave station from 23rd march, 2024 to 31 march 2024 and avail two c.L. on 27th and 28 march, 2024 - reg.	Administration Section			
871/2024	07/02/2024	NIL DATED 06/02/2024	CHANDER KANTA, SPS	Medical Reimbursement claim form - reg.	Administration Section			
872/2024	07/02/2024	NIL DATED 06/02/2024	CHANDER KANTA, SPS	Medical Reimbursement claim form - reg.	Administration Section			
873/2024	07/02/2024	NIL DATED 06/02/2024	BHANVAR SINGH, UDC	Medical Reimbursement claim form - reg.	Administration Section			
874/2024	07/02/2024	NIL DATED 29/01/2024	SULEKHA BEEVI C S M(J) CESTAT,	05 to 09 feb 2024 leave -	Administration			

			CHEANNI	reg.	Section			
875/2024	07/02/2024	NIL DATED 30/01/2024	HEMAMBIKA R PRIYA M(T)	office order dated 23/01/2024 -reg.	Administration Section			
876/2024	07/02/2024	NIL DATED 29/01/2024	HEMAMBIKA R PRIYA M(T)	2 days leave - reg. 24 and 25 jan 2024	Administration Section			
877/2024	07/02/2024	NIL DATED 29/01/2024	P. DINESHA M(J)	Joining Report - reg.	Administration Section			
878/2024	07/02/2024	NIL DATED 29/01/2024	HEMAMBIKA R PRIYA M(T)	application C.L. - reg.	Administration Section			
879/2024	07/02/2024	NIL DATED 23/01/2024	P. DINESHA M(J), CESTAT, CHENNAI	E.L. application - reg.	Administration Section			
880/2024	07/02/2024	NIL DATED 25/01/2024	P.A. AUGUSTIAN M(J)	Seeking Station Leave Permission- reg.	Administration Section			
881/2024	07/02/2024	NIL DATED 01/02/2024	RAJEEV TANDON M(T)	Permission to travel abroad and request for E.L. - reg.	Administration Section			
882/2024	07/02/2024	NIL DATED 01/02/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	E.L. form 25 to 31 jan, 2024, report duty today 01/02/2024 - reg.	Administration Section			

883/2024	07/02/2024	NIL DATED 30/01/2024	T.V. UNNIKRISHNAN , SPS TO M(T), CESTAT MUMBAI	E.L. application of Honble M(T) Mr. Anil G Shakkarwar on 23/02/2024 - reg.	Administration Section			
884/2024	07/02/2024	NIL DATED 30/01/2024	P.A. AUGUSTIAN M(J)	Seeking Casual leave with station leave permission - reg.	Administration Section			
885/2024	07/02/2024	NIL DATED 29/01/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABAD	Joining Report - reg.	Administration Section			
886/2024	07/02/2024	NI DATED 05/02/2024	ASHOK JINDAL, M(J), CESTAT, KOLKATA	E.L. 5 days 12 to 16 feb 2024 - reg.	Administration Section			
887/2024	07/02/2024	NIL DATED 06/02/2024	CESTAT, BANGALORE	Engaging of outsourced posts and house keeping agency for the FY 2024-25 - reg.	Administration Section			
888/2024	07/02/2024	NIL DATED 05/02/2024	MAHENDER, LDC	4 days E.L. 13 to 16 feb 2024	Administration Section			
889/2024	07/02/2024	NIL DATED 05/02/2024	NAVEEN KUMAR , UDC	4 days E.L. 30/01/2024 to	Administration Section			

				02/02/2024- reg.				
890/2024	07/02/2024	NIL DATED 05/02/2024	ARVIND KUMAR, LDC	E.L. 12 to 16/02/2024	Administration Section			
891/2024	07/02/2024	NIL DATED 05/02/2024	BUDH SAIN, M.T.S.	one day E.L. 01/02/2024	Administration Section			
892/2024	07/02/2024	NIL DATED 30/01/2024	ASST. ACCOUNTS OFFICER	Family pension case of Mr. poonam Gujral D/o Sh. B.B. Gujral-reg.	Administration Section			
893/2024	07/02/2024	NIL DATED 05/02/2024	HEMAMBIKA R PRIYA M(T)	intimation regarding taking possession of the villa No. A3/181, Dream Valley phase-I at Gautam Buddha Nagar, Uttar Pradesh - reg.	C and L section			
894/2024	07/02/2024	NIL DATED 07/02/2024	CESTAT, BANGALORE	Forwarding of application for advance on tour - reg.	Account Section			
895/	07/02	NIL DATED 06/02/2024	NAGENDRA	Request		AR		

2024	/2024		YADAV, ADDL. COMMISSIONER (AR)	to implement search appeal Criteria through O-in-O O-in-A number in CESTAT website - reg.		(Comp.)		
896/2024	07/02/2024	NIL DATED 05/02/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-4/2024, Commissioner of customs (import) vs. M/s Kajaria ceramics Ltd.	DR(J)			
897/2024	07/02/2024	NIL DATED 02/02/2024	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 4704, 3907 of 2007 etc., The Kisan cooperative Sugar factory Ltd. vs. Commissioner central excise	DR(J)			
898/2024	07/02/2024	NIL DATED 02/02/2024	CESTAT, KOLKATA	Monthly disposal pendency etc for the month of jan 2024 - reg.	DR(J)			
899/	07/02	NIL DATED 06/02/2024	SINDHU K B (TA	Acknowledge	PA to			

2024	/2024		(SKB)-CRU-CUS-COK	dgement of your letter - reg.	Registrar			
900/2024	07/02/2024	NIL DATED 06/02/2023	CESTAT, HYDERABAD	Permission for relist- Mr Anil Choudhary M(J) - reg.	PA to Registrar			
901/2024	07/02/2024	NIL DATED 30/01/2024	H.G. DHARMADHIKARI	Larger Bench matter hearing notice., Appeal No. ST/86284/2015-DB, Rashtriya Chemicals - reg.	PA to Registrar			
902/2024	07/02/2024	NIL DATED 30/01/2024	DR, CESTAR-MUMBAI	Larger Bench matter hearing notice., ST/90144/2014-DB, TATA Teleservices - reg.	PA to Registrar			
903/2024	07/02/2024	NIL DATED 31/01/2024	DR, CESTAT, MUMBAI	Larger Bench matter hearing notice., ST/86951/2015-DB, IDEA Cellular	PA to Registrar			

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904/2024	07/02/2024	NIL	BINU TAMTAM(J)	Monthly disposal month of jan, 2024	PA			
905/2024	07/02/2024	NIL	ANIL CHOUDHARY, MEMBER (JUDICIAL)	Monthly disposal month of jan, 2024	PA			
906/2024	07/02/2024	NIL	P.V. SUBBA RAO M(T)	Monthly disposal month of jan, 2024	PA			
907/2024	07/02/2024	NIL DATED 06/02/2024	CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR	E-Hearing Statement , Jan, 2024 - reg.	PA			
908/2024	08/02/2024	NIL DT 06/02/2024	POOJA, LDC	Leave application one day CL 6/2/2024-reg	Administration Section			
909/2024	08/02/2024	NIL DT 6/2/2024	CESTAT, MUMBAI	Swervice Verification & CGEGIS contribution certificate -reg	Administration Section			
910/2024	08/02/2024	NIL DT 5/2/2024	ANKIT, LDC	Leave application for 2 days EL from 8 to 9 Feb, 2024-reg	Administration Section			
911/2024	08/02/2024	NIL DT 7/2/2024	DOROTHY JOSEPH, STENO GRADE I	pay fixation-reg	Administration			

					Section			
912/2024	08/02/2024	NIL DT 7/2/2024	RANJU MADHRA, SPS	Leave application for 2 days EL from 8 to 9 Feb, 2024-reg	Administration Section			
913/2024	08/02/2024	NIL	VICKY, MTS	Joining report after availing leave-reg	Administration Section			
914/2024	08/02/2024	NIL DT 5/2/2024	DIKSHA SINGH, STENO-I	Joining report after availing leave-reg	Administration Section			
915/2024	08/02/2024	NIL DT 6/2/2024	ARVIND KUMAR, UDC	Request for apply pension and other retirement benefits-reg	Administration Section			
916/2024	08/02/2024	NIL DT 5/2/2024	PARVEEN KATARIA, STENO GR. I	Joining report after availing leave in r/o Mr. P. Anjani Kumar, M(T)-reg	Administration Section			
917/2024	08/02/2024	NIL DT 7/2/2024	CESTAT CHANDIGARH	Forwarding of joining report in r/o Mr. P. Anjani Kumar, M(T)-reg	Administration Section			
918/2024	08/02/2024	F.NO.01/CESTAT/BANG/KR DTD 2/2/2024	V.P.PANDEY, DR, CESTAT,	Pay Fixation	Administration			

			BANGALORE	Order in r/o Smt. K. Radha, SPS-reg	n Section			
919/2024	08/02/2024	CESTAT/AHD/26/2022/64 DTD 1/2/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding to transfer request application of Sh. Ashok Kumar, UDC, CESTAT, Ahmedabad-reg	Administration Section			
920/2024	08/02/2024	CESTAT/AHD/PER/40/24/61 DTD 2/2/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding of joining report of Sh. Rajesh Kumar, Court Master-reg	Administration Section			
921/2024	08/02/2024	NO. A-12026/5/2022-CESTAT-DOR-DOR DTD 5/2/2024	KULDEEP CHOUDHARY, U.S. TO GOI	proposal for direct recruitment to the post of Assistant Registrar in CESTAT-reg	Administration Section			
922/2024	08/02/2024	NIL DT 7/2/2024	GAUTAM NARAYAN, ADV.	S. K. Verma Case (W. P.)-reg		C/L Section		
923/2024	08/02/2024	NIL DT 7/2/2024	VINEETHA M.PILLAI, COURT MASTER	IPR for 2023 as 1/1/2024-reg		C/L Section		

924/2024	08/02/2024	NIL DT 7/2/2024	POOJA KUMARI, STENO GR-I, KOLKATA	Correction in the uploaded Appeal	PA to Registrar			
925/2024	08/02/2024	NIL DT 6/2/2024	ASSISTANT REGISTRAR , CESTAT, BANGALORE	E-hearing statement for the month of Jan.-2024-reg.	PA			
926/2024	08/02/2024	NIL 7/2/2024	AJAY SHARMA, M(J)	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
927/2024	08/02/2024	NIL	SOMESH ARORA, M(J), CESTAT, AHMEDABAD	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
928/2024	08/02/2024	NIL DT 7/2/2024	P.A. AUGUSTIAN, M(J), CESTAT, BANGALORE	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
929/2024	08/02/2024	NIL	KRIPA SHANKAR, DR, MUMBAI	E-hearing statement for the month of Jan.-2024-reg.	PA			
930/2024	08/02/2024	NIL	M.M. PARTHIBAN, M(T)	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
931/2024	09/02/2024	NIL DT 7/2/2024	RAGINI, UDC	Leave application for half day	Administration Section			

				7/2/2024				
932/2024	09/02/2024	NIL DT 7/2/2024	NISHA, LDC	Leave application on 5/2/2024-reg	Administration Section			
933/2024	09/02/2024	NIL DT 7/2/2024	SWAPNA A. NAIR, HEAD CLERK	Leave application for 2 days-reg	Administration Section			
934/2024	09/02/2024	NIL DT 8/2/2024	ISTM	2 day online training programme on 26-27 March 2024-reg	Administration Section			
935/2024	09/02/2024	NIL DT 6/2/2024	RACHNA GUPTA, M(J)	Leave application for 5 days EL from 26/2 to 1/3 - reg	Administration Section			
936/2024	09/02/2024	NIL DT 8/2/2024	KULDEEP SINGH, MTS	Pay fixation order-reg	Administration Section			
937/2024	09/02/2024	NIL DT 8/2/2024	ANIL KUMAR, MTS	Pay Fixation-reg	Administration Section			
938/2024	09/02/2024	NIL DT 8/2/2024	ATIN SHARMA, MTS	Pay fixation order-reg	Administration Section			
939/2024	09/02/2024	NIL DT 8/2/2024	SUSHMA RANI PAL, MTS	Pay fixation order-reg	Administration Section			
940/2024	09/02/2024	NIL DT 8/2/2024	SHANKER PRASAD MOHANTY, MTS	Pay fixation order-reg	Administration			

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941/2024	09/02/2024	NIL DT 8/2/2024	BUDH SAIN, MTS	Pay fixation order-reg	Administration Section			
942/2024	09/02/2024	NIL DT 8/2/2024	PUSHKAR SINGH, MTS	Pay fixation order-reg	Administration Section			
943/2024	09/02/2024	NIL DT 8/2/2024	AJAY KUMAR, LDC.	Joining report after availing leave-reg	Administration Section			
944/2024	09/02/2024	NIL DT 8/2/2024	NITISH KUMAR, LDC	Joining Report from Mumbai to CESTAT New Delhi-reg	Administration Section			
945/2024	09/02/2024	NIL DT 7/2/2024	SHANKAR P. MOHANTY, MTS	Leave application	Administration Section			
946/2024	09/02/2024	NIL DT 7/2/2024	ANIL KUMAR, MTS	Leave application	Administration Section			
947/2024	09/02/2024	NIL	VINEETHA M.PILLAI, COURT MASTER	Leave application for 52 days(HPL) from 31/7 to 20/9 -reg	Administration Section			
948/2024	09/02/2024	F.NO. A-12011/1/2023-CESTAT-DOR-DOR DT 7/2/2024	KULDEEP CHOUDHARY, U.S. TO GOI	Engagement of Stenos. purely on contractual	Administration Section			

				assignment in the CESTAT-reg				
949/2024	09/02/2024	F.NO. A-12018/6/2021-CESTAT-DOR DT 6/2/2024	KULDEEP CHOUDHARY, U.S. TO GOI	Proposals for amendment in the Recruitment Rules of AR, in CESTAT-reg	Administration Section			
950/2024	09/02/2024	NIL DT 8/2/2024	SANDEEP, MTS	Night duty change-reg	Administration Section			
951/2024	09/02/2024	NIL DT 5/2/2024	ASHOK JINDAL, MEMBER(J)	Leave application for EL for 5 days from 12/2/ to 16/2/-reg	Administration Section			
952/2024	09/02/2024	NIL DT 9/2/2024	K. ANPAZHAKAN, M(T), CESTAT, KOLKATA	Leave application for EL on 22 and 23 Feb, 2024-reg	Administration Section			
953/2024	09/02/2024	NIL DT 9/2/2024	R. MURALIDHAR, M(J), CESTAT, KOLKATA	Leave application for CL with SLP on 12 Feb, 2024-reg	Administration Section			
954/2024	09/02/2024	F.NO.PF/CESTAT/MUM/ADMIN/ANANTA/2023 DT 5/2/2024	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Resignation from service of Sh. Ananta Khandait, MTS-reg	Administration Section			

955/ 2024	09/02 /2024	F.NO.PF/CESTAT/MUM/A DMN/RKM/2018 DT 5/2/2024	MANSA KUMAR SINHA, AR, CESTAT, MUMBAI	Forwardi ng of joining report in r/o Sh. Ritesh Kumar Mishra, UDC on availling lien after technical resignatio n-reg	Admin istratio n Section			
956/ 2024	09/02 /2024	F.NO.79/PERSN/CESTAT/ KOL/2024/368 DT 5/2/2024	T.K.SARKAR, DR, CESTAT, KOLKATA	Joining report of Sh. Saikat Das Das, Steno, Gr-I-reg	Admin istratio n Section			
957/ 2024	09/02 /2024	F.NO. A- 20(1)/PERS.FILE/SDD- STENO GR.I/CESTAT/CHE/2018 DT /2/2024	MOHINDER SINGH, DR, CESTAT, CHENNAI	Relieving Order in r/o Sh. Saikat Das Das , Steno Gr- I-reg	Admin istratio n Section			
958/ 2024	09/02 /2024	F.NO.11/CESTAT/CHENN AI/2004 DT 5/2/2024	DR, CESTAT, CHENNAI	LPC of Sh. Saikat Das Das, Steno Gr.I-reg	Admin istratio n Section			
959/ 2024	09/02 /2024	F.NO. A-24(1)/LEAVE FILE/MS-DR/CHE/2021 DTD 5/2/2024	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Forwardi ng of Leave applicatio n of Sh. Mohinder Singh, DR-reg	Admin istratio n Section			
960/ 2024	09/02 /2024	NIL DT 9/2/2024	SOMBIR, LDC	Medical Reimburs ement claim of	Admin istratio n Section			

				Rs. 1674/-- reg				
961/ 2024	09/02 /2024	NIL DT 8/2/2024	JOGINDER SINGH, MTS	Pay fixation order-reg	Admin istratio n Section			
962/ 2024	09/02 /2024	NIL DT 8/2/2024	JITENDER, MTS	Changed in day duty-reg	Admin istratio n Section			
963/ 2024	09/02 /2024	F.NO.CESTAT/MUM/ADM IN/IP/2007 DT 5/2/2024	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	IPR under CCS(Con duct) Rules 1964-reg		C/L Secti on		
964/ 2024	09/02 /2024	F.NO.CESTAT/MUM/ADM IN/IP/2007 DT 5/2/2024	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Prior intimation in r/o IPR under CCS Rule 1964-reg		C/L Secti on		
965/ 2024	09/02 /2024	NIL DT 8/2/2024	ISTM	180th Cash and Accounts Course from 1/4/2024 to 31/5/2024 (9 weeks) in hybrid mode-reg	Accou nt Section			
966/ 2024	09/02 /2024	NIL DT 8/2/2024	ROHAN DARADE, ADV.	Adjournm ent request- reg		AR (CST)		
967/ 2024	09/02 /2024	NIL DT 2/2/2024	T. K. SARKAR, DR, CESTAT, KOLKATA	Institution , disposal and pendency ETC for the month of DEC,	DR(J)			

				2024-reg				
968/2024	09/02/2024	NIL DT 8/2/2024	AMITABH AMRIT.	Counter Submission in C/50234/2021-reg	DR(J)			
969/2024	09/02/2024	NIL	RACHNA GUPTA, M(J)	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
970/2024	09/02/2024	NIL	HEMAMBIKA R. PRIYA, M(T), CESTAT, NEW DELHI	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
971/2024	09/02/2024	NIL DT 8/2/2024	CESTAT, CHANDIGARH	Revised E-hearing statement -reg	PA			
972/2024	09/02/2024	NIL DT 8/2/2024	RAJEEV TANDON, MEMBER (TECHNICAL), CESTAT, KOLKATA	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
973/2024	09/02/2024	NIL	CESTAT, MUMBAI	Cause list for e-hearing on 15/2/2024 -reg	PA			
974/2024	09/02/2024	NIL	AR, CST APPEAL BRANCH	Cause list	PA			
975/2024	09/02/2024	NIL	DR, CENTRAL REGISTRY	Cause list	PA			
976/2024	09/02/2024	NIL	AR, SMB	Cause list	PA			
977/2024	09/02/2024	NIL DT 8/2/2024	N. RAJA, SPS, CESTAT, BANGALORE	Correction in the uploaded	PA to Registrar			

				Appeal-reg				
978/2024	09/02/2024	NIL DT 7/2/2024	S.K.MOHANTY M(J)	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
979/2024	09/02/2024	NIL 8/2/2024	DR, EX AND ST	E-hearing statement for the month of Jan.-2024-reg.	PA			
980/2024	09/02/2024	NIL DT 8/2/2024	DR, CHANDIGARH	E-hearing statement for the month of Jan.-2024-reg.	PA			
981/2024	09/02/2024	NIL	C. J. MATHEW, M(T), MUMBAI	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
982/2024	09/02/2024	NIL	PULLELA NAGESWARA RAO, M(T), CESTAT, BANGALORE	Monthly Disposal Statement of Appeal of Jan. 2024-reg	PA			
983/2024	09/02/2024	NIL DT 9/2/2024	MOHIT YADAV, UDC	Leave application for one day CL on 12/2/2024-reg	Administration Section			
984/2024	09/02/2024	NIL 9/2/2024	ANJANI, HINDI TRANSLATOR	Request for the grant of benefits by the	Administration Section			

				order dt. 7/12/2016 in OA No. 1439/201 5-reg				
985/ 2024	09/02 /2024	NIL DT 9/2/2024	SAMPARK CBIC	Sampark- 2024	CT Section			
986/ 2024	12/02 /2024	NIL DATED 07/02/2024	ANITHA JAYAKUMAR, SPS	Applicati on for granting C.L. - reg.	Admin istratio n Section			
987/ 2024	12/02 /2024	F.NO. 33/CESTAT/BANG/OSP DATED 05/02/2024	V.P. PANDEY DR	Engaging of outsourc ed posts for the FY 2024- 25 - reg.	Admin istratio n Section			
988/ 2024	12/02 /2024	NIL DATED 09/02/2024	SACHIN CHOUDHARY, LDC	2 days leave 12 and 13 feb/ 2024	Admin istratio n Section			
989/ 2024	12/02 /2024	NIL DATED 09/02/2024	HARSHITA PANDEY, AR, CESTAT, NEW DELHI	26/02/202 4 to 01/03/202 4 E.L.	Admin istratio n Section			
990/ 2024	12/02 /2024	NIL DATED 06/02/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwardi ng of Represent ation requestin g for regular promotio n to the post of LDC - reg.	Admin istratio n Section			
991/ 2024	12/02 /2024	F.NO. PF.CESTAT/MUM/LTY/19 98 DT: 06/02/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT,	Forwardi ng of Represent ation requestin	Admin istratio n Section			

			MUMBAI	g for regular promotion to the post of LDC - reg.				
992/2024	12/02/2024	NIL DATED 02/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Forwarding of leave application in respect of honble M(J) Mr. P. K. Choudhary - reg.	Administration Section			
993/2024	12/02/2024	F.NO. 05/CESTAT/BANG/RENT DT: 05/02/2024	V.P. PANDEY DR	Forwarding of details for pending rent & water bills of CESTAT, Bangalore - reg.	Administration Section			
994/2024	12/02/2024	F.NO. 33/CESTAT/BANG/OSP/HK DT: 05/02/2024	V.P. PANDEY DR	Engaging of House Keeping Agency for the FY 2024-25 - reg.	Administration Section			
995/2024	12/02/2024	NIL DATED 09/02/2024	SEEMA SADANA, SPS	Three Medical claims for regular check-up of herself and her family.	Administration Section			
996/	12/02	NIL DATED 8/02/2024	AJAY KUMAR,	half day	Admin			

2024	/2024		LDC	09/02/2024	Administration Section			
997/2024	12/02/2024	NIL DATED 09/02/2024	KRISHAN KUMAR UDC/ CASHIER	Request for apply Basic Finance and accounts course (renamed 180th Cash and accounts Course) - reg,	Administration Section			
998/2024	12/02/2024	NIL DATED 09/02/2024	MUKESH GUPTA, DEPUTY REGISTRAR	C.L. for 12/02/2024 and 13/02/2024 - reg.	Administration Section			
999/2024	12/02/2024	NIL DATED 09/02/2024	SURAJ SINGH , MTS	E.L. 07/02/2024 and 08/02/2024	Administration Section			
1000/2024	12/02/2024	NIL DATED 08/02/2024	KULDEEP SINGH, MTS	Leave with Joining Report - reg.	Administration Section			
1001/2024	12/02/2024	NIL DATED 09/02/2024	NITISH KUMAR, LDC	05 days leave 12/02/2024 to 16/02/2024	Administration Section			
1002/2024	12/02/2024	NIL DATED 09/02/2024	NITISH KUMAR, LDC	Request for grant joining time - reg,	Administration Section			
1003/2024	12/02/2024	NIL DATED 09/02/2024	DEEPAK KUMAR MALIK, UDC	Request for apply Basic	Administration Section			

				Fiance and Accounts course (renamed 180th cash and accounts course) reg.	Section			
1004/2024	12/02/2024	NIL DATED 01/02/2024	ASHUTOSH NIVSARKAR, ASSISTANT COMMISSIONER (REVIEW) CENTRAL EXCISE HQRS. UJJAIN	Request for provide certifies copy of CESTAT Final order No. 51450-51461/2023 dt: 30/10/2023 in r/o M/s. Cummins Turbo Technology - reg,	DR(J)			
1005/2024	12/02/2024	NIL DATED 05/02/2024	Z. U. ALVI, COUNSEL FOR APPELLANT	Hearing dt: 19/02/2024 request for adjournment . - reg.	DR(J)			
1006/2024	12/02/2024	F.NO. 17(1)/MS/CESTAT/ALD/2018-19 DT: 06/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Monthly statement for the month of Jan, 2024- reg.	DR(J)			
1007/2024	12/02/2024	F.NO. 17(1)/MS/CESTAT/ALD/2018-19 DT: 05/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Pendency of Single Member bench	DR(J)			

				cases - reg.				
1008 /202 4	12/02 /2024	NIL DATED 06/02/2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal Nos. 1638 of 2006, 5955-56, 2443,244 4 of 2007, 5896 of 2008, 5899, 5237 of 2009 Fo 703 of 2005, 881 of 2007, 136, 315 of 2006, 678 of 2008, 678 of 2008, 281 of 20085 and Civil Appeal etc.	DR(J)			
1009 /202 4	12/02 /2024	NIL DATED 31/01/2024	THE REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appal Nos. 2356- 2357 of 2019, CCE DGCEL Adjudicat ion Cell vs. Redingto n india Ltd.	DR(J)	DR (ST)		
1010 /202 4	12/02 /2024	NIL DATED 09/02/2024	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales Tax (DB) Causelist	PA			

				- reg.				
1011 /2024	12/02 /2024	NIL DATED 05/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Bench wise disposal of cases during month of jan, 2024 - reg.	PA			
1012 /2024	12/02 /2024	NIL DATED 05/02/2024	K. RADHA PA TO M(T)	monthly disposal Jan 2024 of R. Bhagya devi M(T)	PA			
1013 /2024	12/02 /2024	NIL DATED 05/02/2024	INDIRA SHIROORKAR, PA	monthly disposal of jan 2024 of Mr. Pullela Nageswar a Rao	PA			
1014 /2024	12/02 /2024	57/CESTAT/ALD/ROA- ROM/2023 DATED 12/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Constituti on of Bench for hearing of ROM/RO A applicatio ns - reg.	PA to Registr ar			
1015 /2024	12/02 /2024	NIL DATED 09/02/2024	ANIL CHOUDHARY M(J)	Permissio n for re- listed for hearing - reg.	PA to Registr ar			
1016 /2024	12/02 /2024	NIL DATED 12/02/2024	CESTAT, BANGALORE	Permissio n to delete case type from the CESTAT Software - reg.	PA to Registr ar			

1017 /2024	12/02 /2024	NIL DATED 08/02/2024	N. RAJA, SPS, CESTAT, BANGALORE	Permissio n to delete Misc. Orders/ Final Orders from the CESTAT Website - reg,	PA to Registr ar			
1018 /2024	12/02 /2024	NIL DATED 12/02/2024	SHENAJ BANO , P.A.	Permissio n for relist - reg.	PA to Registr ar			
1019 /2024	13/02 /2024	NIL DATED 09/02/2024	VINEETHA M. PILLAI	E.L. from 12/02/202 4 to 13/02/202 4	Admin istratio n Section			
1020 /2024	13/02 /2024	NIL DATED 09/02/2024	CESTAT, MUMBAI	Joining report in r/o Mr. ritesh kumar Mishra, UDC & Mr. Mahesh Kumar, Sr. PS - reg,	Admin istratio n Section			
1021 /2024	13/02 /2024	NIL DATED 12/02/2024	CESTAT, CHENNAI	Leave intimation from Mr. P. Dinesha M(J)	Admin istratio n Section			
1022 /2024	13/02 /2024	F.NO. 77/PERSN/CESTAT/KOL DT: 12/02/2024	RAJEEV TANDON M(T)	Request for 1 day C.L. w.e.f. 16/02/202 4 -reg.	Admin istratio n Section			

1023 /2024	13/02 /2024	NIL DATED 05/02/2024	M.M. PARTHIBAN M(T) CESTAT, MUMBAI	Request for one days C.L. - reg,	Admin istratio n Section			
1024 /2024	13/02 /2024	NIL DATED 12/02/2024	SHENAJ BANO , P.A.	18/03/2024 to 2/03/2024 leave	Admin istratio n Section			
1025 /2024	13/02 /2024	NIL DATED 12/02/2024	PARDEEP TOMER, UDC	E.L. 13/02/2024 to 15/02/2024 3 days leave.	Admin istratio n Section			
1026 /2024	13/02 /2024	NIL DATED 12/02/2024	UNDER SECRETARY CONFIDENTIAL 11 SSC	Collectio n of vacancies of combined higher secondary (10+2) Level Examinati on (CHSLE), 2024- reg.	Admin istratio n Section			
1027 /2024	13/02 /2024	F.NO. 9/3/PERS./P.A.K./ M(T)/CHD-2023 DT: 07/02/2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	Forwardi ng of joining report in r/o Mr. P. Anjani Kumar, Hon ble M(T) - reg.	Admin istratio n Section			
1028 /2024	13/02 /2024	NIL DATED 07/02/2024	KULDEEP CHAUDHARY US TO THE GOI	Represent ation to exercise option to come over the revised	Admin istratio n Section			

				pay structure under CCS (RP) Rules, 2016 r/w DOE OM dated 12/12/2018 - reg.				
1029/2024	13/02/2024	F.NO. G(19)/(1)CESTAT/PAY FIXATOPM/2015 DT: 01/02/2024	MOHINDER SINGH DR	Fixation of pay - reg,	Administration Section			
1030/2024	13/02/2024	NIL DATED 09/02/2024	CESTAT, BANGALORE	Fwd of letter for permission to attend before CBI Hyderabad - reg,	Administration Section			
1031/2024	13/02/2024	NIL DATED 09/02/2024	JASBIR SINGH COURT MASTER	One day C.L. - reg.	Administration Section			
1032/2024	13/02/2024	NIL DATED 12/02/2024	SATISH KUMAR BARGUJAR, HEAD CLERK	3 days E.L. from 07/02/2024 to 09/02/2024	Administration Section			
1033/2024	13/02/2024	F.NO. C-19/M-IMMOVABLE PROPERTY/ 2009 DT: 07/02/2024	G. SHRIDHAR, SPS	Forwarding immovable Property Return - reg.		C and L section		
1034/2024	13/02/2024	NIL DATED 12/02/2024	MOHINDER SINGH DR/HOO	Non Availability of Funds for payment	Account Section			

				after RE distributio n for FY 2023-24 - reg,				
1035 /202 4	13/02 /2024	NIL DATED 12/02/2024	CESTAT, CHENNAI	Sanction - reg.		AR (Com p.)		
1036 /202 4	13/02 /2024	NIL DATED 29/01/2024	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 914 of 2024 in AN 51162 of 2018, Commissi oner of Central Excise Custom Central Goods and Service tax delhi - i vs. Blackberr y India private limited	DR(J)			
1037 /202 4	13/02 /2024	NIL DATED 12/02/2024	RAJU YALLAPPA	Requestin g for defect Memo- M/s. Celkon Impex Pvt. Ltd.	DR(J)			
1038 /202 4	13/02 /2024	NIL DATED 07/085/2023	HEAD OFFICE, RAJAT PATH, MANSAROVAR, JAIPUR	Anil Kumar Vaishnav vs. Commissi on of CGST	DR(J)			

1039 /2024	13/02 /2024	NIL DATED 07/02/2024	ADV. RAVI GUPTA FOR M/S H. M. PIPES PVT. LTD.	Reply to your letter dated 18/01/2024 issued in matter of M/s. H.M. pipes pvt. Ltd. 63, Patel Nagar, 22 Godam, Jaipur, Rajsthan - 302006 (Diary number 52459202 3)	DR(J)			
1040 /2024	13/02 /2024	NIL DATED 09/02/2024	ANJALI NAIR	Internship - reg.	PA to Registrar			
1041 /2024	13/02 /2024	NIL DATED 08/02/2024	DR. PIYUSH BADHE, DEPUTY COMMISSIONER (ADMN.) , CESTAT, MUMBAI	Grievance Registration No. MINHA/ E/ 2023/.002 6334 filed by Mr. Sameer Jha - reg.	PA			
1042 /2024	13/02 /2024	NIL DATED 07/02/2024	ASSTT. REGISTRAR	Single Member bench E- Hearing Statement of jan 2024.	PA			
1043 /2024	13/02 /2024	NIL DATED 05/02/2024	DR, CESTAT, HYDERABAD	E- Hearing Statement of jan 2024.	PA			

1044 /202 4	13/02 /2024	F.NO. CESTAT-AHD/E- HEARING/ 57 DT: 05/02/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	E- Hearing Statement of jan 2024.	PA				
1045 /202 4	13/02 /2024	NIL DATED 05/02/2024	ASSISTANT COMMISSIONER (REVIEW) CENTRAL TAX, CGST DELHI WEST.	Request for providing certified copy of CESTAT Final order No. 51694/20 23 dated 20/12/202 3 in respect of m/s OSR Express Cargo Pvt. Ltd. - reg.	DR(J)				
1046 /202 4	13/02 /2024	NIL DATED 09/02/2024	DR/ TECHNICAL OFFICER, CENTRAL REGISTRY	E-hearing causelist list for defect matters	PA				
1047 /202 4	14/02 /2024	NIL DATED 13/02/2024	P. A. AUGUSTIAN, M(J)	Extension of period to pronounc e reserved order - reg.	PA to Registr ar				
1048 /202 4	14/02 /2024	NIL DT 14/2/2024	DY/ASST. REGISTRAR(SM)	Cause list	PA				
1049 /202 4	14/02 /2024	NIL DTD 9/2/2024	T.K.SARKAR, DR, CESTAT, KOLKATA	Differenc e of opinion matter C/245/10- reg.	PA to Registr ar				

1050 /202 4	14/02 /2024	NIL	DR, CUSTOMS BRANCH, CESTAT, NEW DELHI	E-hearing statement for the month of Jan.-2024 -reg.	PA			
1051 /202 4	14/02 /2024	NIL DT 14/2/2024	SANJAI, CARE TAKER	Leave applicatio n for 2 days-reg	Admin istratio n Section			
1052 /202 4	14/02 /2024	NIL DT 14/2/2024	SUNDER SINGH, MTS	Leave applicatio n with joining report for 9 days EL from 5/2 to 13/2 - reg	Admin istratio n Section			
1053 /202 4	14/02 /2024	NIL DT 14/2/2024	SUNDER SINGH, MTS	Medical Reimburs ement claim of Rs. 259/- reg-reg	Admin istratio n Section			
1054 /202 4	14/02 /2024	NIL DT 12/2/2024	RANJU MADHRA, SPS	Joining report after availing leave-reg	Admin istratio n Section			
1055 /202 4	14/02 /2024	NIL DT 13/2/2024	RAGINI, UDC	Leave applicatio n on 14/2/2024 -reg	Admin istratio n Section			
1056 /202 4	14/02 /2024	NIL DATED 12/02/2024	DR. SUVENDU KUMAR PATI M(J)	Request for grant of 5 days E.L. from 19 feb to 23 feb, 2024 perfixing &	Admin istratio n Section			

				sufficing public holidays and to leave the headquarters. - reg.				
1057/2024	14/02/2024	NIL DATED 08/02/2024	SUSHMA RANI PAL, MTS	leave on 14/02/2024	Administration Section			
1058/2024	14/02/2024	NIL DATED 13/02/2024	SANTOSH KUMAR TIWARI, DR	Medical Reimbursement claim form - reg.	Administration Section			
1059/2024	14/02/2024	NIL DATED 13/02/2024	JITENDER, MTS	3 days leave 19/02/2024 to 21/02/2024 - reg.	Administration Section			
1060/2024	14/02/2024	NO. PF/CESTAT/MUM/MACP/2009/ 53 DT: 07/02/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Vetting of pay fixation on grant of MACP in respect of Staff of CESTAT, Mumbai - reg.	Administration Section			
1061/2024	14/02/2024	NIL DATED 12/02/2024	SULEKHA BEEVI C S M(J) CESTAT, CHEANNI	leave on 16/02/2024 - reg.	Administration Section			
1062/2024	14/02/2024	NIL DATED 12/02/2024	CESTAT, CHENNAI	Holiday permission - reg,	Administration Section			
1063/2024	14/02/2024	F.NO. CESTAT/MUM/MACP/2009 DT: 07/02/2024	MANAS KUMAR SINHA, ASSISTANT	Vetting of pay Fixation	Administration			

			REGISTRAR, CESTAT, MUMBAI	in respect of Shri. C. S. Ganvir, Head Clerk, CESTAT, Mumbai - reg.	Section			
1064 /202 4	14/02 /2024	NIL DATED 13/02/2024	CESTAT, MUMBAI	Financial sanction for outsourci ng of Stenograp hers - reg.	CT Section			
1065 /202 4	14/02 /2024	NIL DATED 12/02/2024	CESTAT, AHMEDABAD	E- Hearing Larger Bench Cause List for pronounc ement. - reg.	DR(J)			
1066 /202 4	14/02 /2024	NIL DATED 13/02/2024	CESTAT, CHANDIGARH	E-hearing Causelist - reg.	DR(J)			
1067 /202 4	14/02 /2024	NIL DATED 01/02/2024	THE HIGH COURT OF PUNJAB AND HARYANA HIGH COURT AT CHANDIGARH,S UPERINTENDEN T JUDICIAL FOR ASSISTANT REGISTRAR (CIVIL)	M/s. Ultratech cement ltd. - reg.	DR(J)			
1068 /202 4	14/02 /2024	NIL DATED 02/02/2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW	Civil Appeal No. 3747 of 2007 in FO 431 of	DR(J)			

			DELHI	2007 in AN 2458 of 2005. The Kisan Cooperative sugar vs. Commr. Cen Excise -I - reg.				
1069/2024	14/02/2024	NIL DATGED 10/02/2024	GAUTAM NARAYAN ADVOCATE ON RECORD SUPREME COURT OF INDIA	Consolidated fees towards , clerkage, total 44,000/- - reg.		C and L section		
1070/2024	14/02/2024	NIL DATED 14/02/2024	SHENAJ BANO, STENO GRADE I	Permission for correction in uploaded order - reg.	PA to Registrar			
1071/2024	14/02/2024	NIL DT 8/2/2024	KAMAL KANT, DY. DIRECTOR OF ESTATE(REGIONS)	Issuance of nonavailability certificate -reg	Administration Section			
1072/2024	14/02/2024	F.NO. CESTAT/WZB/SKM/2024 DT: 14/02/2024	S.K. MOHANTY M(J)	Permission for pronouncement of orders - reg.	PA to Registrar			
1073/2024	14/02/2024	NIL DT 14/2/2024	AD(SP), SSC, ALD	Reg. conducting Scrutiny and documents verification	Administration Section			

				n by the user dept. for phase XI/2023/ Selection Posts-reg				
1074/2024	15/02/2024	NIL DATED 14/02/2024	PUSHKAR SINGH, MTS	Leave application - reg. 14/02/2024.	Administration Section			
1075/2024	15/02/2024	NIL DATED 14/02/2024	SACHIN CHOUDHARY, LDC	Leave with Joining Report - reg.	Administration Section			
1076/2024	15/02/2024	F. NO. PF/NK/CESTAT/MUM/2020/55. DATED 06/02/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Relieving Order - reg.	Administration Section			
1077/2024	15/02/2024	F.NO. D-22(1)/OUTSOURCING HOUSEKEEPING/CESTAT/CHE/2023 DATED 02/02/2024	G. SHRIDHAR, SPS	Outsourcing of Housekeeping in CESTAT Chennai-reg.	Administration Section			
1078/2024	15/02/2024	F.NO. 258/C1/2023/IMG. DATED 07/02/2024	DEEPA SURENDRAN, REGIONAL DIRECTOR - REG.	Salary deduction of Smt. Suja.B.Pillai, AR.- reg.	Administration Section			
1079/2024	15/02/2024	NIL DATED 31/01/2024	M.K.SINGH,	Hindi :- reg.	Administration Section			
1080/2024	15/02/2024	NIL DATED 14/02/2024	CESTAT, CHENNAI	LPC of Sh SK Soni HC reg.	Administration Section			

1081 /2024	15/02 /2024	F.NO. 01/CESTAT/BANG/PT	V.P. PANDEY DR & H.O.O.	Forwarding of letter for technical resignation from CESTAT in r/o shri Prabhat Tripathii, LDC-reg.	Administration Section			
1082 /2024	15/02 /2024	NIL DATED 09/02/2024	R. MURALIDHAR M(J)	One day C.L. application along with station leave permission - reg.	Administration Section			
1083 /2024	15/02 /2024	NIL DATED 09/02/2024	K. ANPAZHAKAN M(T)	two days of Earned leave (E.L.) on 22 and 23 February, 2024 reg.	Administration Section			
1084 /2024	15/02 /2024	F. NO. CESTAT /MUM/ ADMIN / CAG-AUDIT 2017	ASSISTANT REGISTRAR (DDO)	Compliance / Reply to the Internal Audit Report paras reg.	Account Section			
1085 /2024	15/02 /2024	NIL	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD, HIGH COURT OF NEW DELHI	CUSAA- 1/ 2024 & CM APPL. 545/2024	DR(J)			
1086 /2024	15/02 /2024	NIL	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD,	CUSAA - 7/2024 & CM Appl. 6188/202	DR(J)			

			HIGH COURT OF NEW DELHI	4				
1087/2024	15/02/2024	NIL	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD, HIGH COURT OF NEW DELHI	CUSAA-113/2018 & CM APPL. 15658/2018	DR(J)			
1088/2024	16/02/2024	NIL DTD 15/2/2024	AD (SP), SSC, ALD	Reg. Conducting Scrutiny and documents verification by the user dept. for phase XI/2023/ Selection Posts-reg	Administration Section			
1089/2024	16/02/2024	NIL DT 12/2/2024	HEMANT KUMAR, STENO-I	Joining report after availing-reg.	Administration Section			
1090/2024	16/02/2024	NIL DT 6/2/2024	SATPAL SINGH, MTS	Leave application for compensatory leave-reg.	Administration Section			
1091/2024	16/02/2024	NIL DT 9/2/2024	SATPAL SINGH, MTS	Leave application on 8/2/2024-reg	Administration Section			
1092/2024	16/02/2024	NIL DT 15/2024	ARVIND KUMAR, LDC (ADMN)	Request to update Service Book records-reg	Administration Section			
1093/2024	16/02/2024	F.NO.05/CESTAT/BANG/RENT DTD 15/2/2024	V.P. PANDEY, DEPUTY	Issue of RRC for	Administration			

4			REGISTRAR CESTAT, BANGALORE.	renewal of rent lease for office premises of the CESRAR, Bangalore -reg	n Section			
1094 /202 4	16/02 /2024	NIL DT 15/2/2024	ASSISTAND REGISTRAR, CESTAT, NEW DELHI	Permissio n to leave HQ-reg	Admin istratio n Section			
1095 /202 4	16/02 /2024	NIL	SANGEETA MALHOTRA, CM	Cancellati on of CL- reg	Admin istratio n Section			
1096 /202 4	16/02 /2024	NIL DT 15/2/2024	JASBIR SINGH, COURT MASTER.	Joining report after availing leave-reg.	Admin istratio n Section			
1097 /202 4	16/02 /2024	NIL DT 15/2/2024	SWAPNA A. NAIR	Leave applicatio n for 3 days EL with joining report- reg.	Admin istratio n Section			
1098 /202 4	16/02 /2024	F. NO. 2-5/3/2018-ADMN- II(MOP) DTD 13/2/2024	VANDANA TALWAR, US TO GOI	Represent ation submitted by Vanam Jaysree, then steno Gr.D of CEA-Pay fixation- reg	Admin istratio n Section			
1099 /202 4	16/02 /2024	F.NO.CESTAT/MUM/ADM IN/TA/2018 DTD 12/2/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR,	Transfer TA claim dtd 11/212/20	Admin istratio n Section			

			CESTAT, MUMBAI	23 of Sh. Mahesh Kumar, SPS -reg				
1100 /202 4	16/02 /2024	NIL DT 9/2/2024	T. VISWA PRAKASH, DR, CESTAT, HYDERABAD	Forwardi ng of requisitio n letter from hon. Member(J) Sh. Anil Choudhar y for relisting appelas- reg	PA to Registr ar			
1101 /202 4	16/02 /2024	F.NO.A-24(2)/LEAVE FILE/MS-DR/CHE/2021 DTD 12/2/2024	G. SHRIDHAR, SPS	Forwardi ng of joining report of SH. Mohinder Singh, DR-reg	Admin istratio n Section			
1102 /202 4	16/02 /2024	F.NO.80/PERSN/CESTAT/ KOL/2024 DTD 15/2/2024	T.K. SARKAR, DEPUTY REGISTRAR	Joining report of Sh. Sahshi Kumar SONi, HC-reg	Admin istratio n Section			
1103 /202 4	16/02 /2024	NIL DT 15/2/2024	BHAWNA SINGH, UDC	Leave applicatio n for 2 days-reg.	Admin istratio n Section			
1104 /202 4	16/02 /2024	NIL DT 14/2/2024	MANWAR SINGH, UDC	Leave applicatio n for 7 days EL from 15/2/2024 to 21/2/2024 -reg	Admin istratio n Section			

1105 /2024	16/02 /2024	NIL DT 15/2/2024	SSC KKR	Modified scrutiny report of SSC KKR-reg	Administration Section			
1106 /2024	16/02 /2024	NIL	ANJANI, HT, ADMINISTRATI ON SECTION	Joinig report afetr availing leave-REG	Administration Section			
1107 /2024	16/02 /2024	NIL DT 15/2/2024	CESTAT, HYDERABAD.	List of DD from 1/2/2024 to 15/2/2024 -reg	Account Section			
1108 /2024	16/02 /2024	NIL DT 14/2/2024	CESTAT, CHANDIGARH	Regardin g purchase of one photocopier machine-reg	CT Section			
1109 /2024	16/02 /2024	NIL DT 13/2/2204	N. RAJA, SPS	LB hearing-Tour of Hon. M(J) Dr. D. M. Misra to CESTAT, Delhi, Change in flight deatils, dept and arrival time-reg	CT Section			
1110 /2024	16/02 /2024	NIL DT 14/2/2024	BHUPENDRA GOKANI	Registrati on proess failure on efilng		AR(Com p.)		

				website-reg				
1111/2024	16/02/2024	D.NO. 25288/SEC-XVII-A DTD 6/2/2024	REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 9010 of 2018-reg	DR(J)			
1112/2024	16/02/2024	NIL DT 14/2/2024	CESTAT, ALLAHABAD	Approval for permission to list the order for Pronouncement-reg	PA to Registrar			
1113/2024	16/02/2024	F.NO.01/CESTAT/BANG/DOO/2024 DTT 13/2/2024	BALASUBRAMANIS, ASSISTANT REGISTRAR	Reference to DOO case-reg	PA to Registrar			
1114/2024	16/02/2024	F.NO.A-45(1)/MISC-AR(J)/CHE/2016 DTD 12/2/2024	MOHINDER SINGH, DR	To issue Roster in r/o of ROM Application No. ST/ROM/40459/2023 in appeal No. ST/41403/2013 in the case of U.B.Xpress (South) Pvt. Ltd. vs. CST, Chennai-reg	PA to Registrar			
1115/2024	16/02/2024	NIL DT 15/2/2024	DY. REGI./TECHNICAL OFFICER	Cuase list-reg	PA			
1116/2024	16/02/2024	NIL DT 19/2/2024	DY. REGI.(EX. APPEAL BENCH)	Cause list	PA			

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1117/2024	16/02/2024	NIL DT 16/2/2024	SUKHBIR SINGH, MTS	prior permission for medical test/investigation-reg	Administration Section			
1118/2024	16/02/2024	NIL DT 16/2/2024	S.K. TIWARI, DR, CESTAT, NEW DELHI	Request to relieve from duties for attending an ISTM course-reg	Administration Section			
1119/2024	19/02/2024	NIL DATED 15/02/2024	ATIN SHARMA, M.T.S	Joining Report - reg.	Administration Section			
1120/2024	19/02/2024	NIL DATED 12/02/2024	SHANKAR PRASAD MOHANTY, MTS	half day leave application -reg.	Administration Section			
1121/2024	19/02/2024	NIL DATED 14/02/2024	DEEPAK KUMAR MALIK, UDC	2 days leave 15/02/2024 to 16/02/2024	Administration Section			
1122/2024	19/02/2024	NIL DATED 16/02/2024	MUKESH GUPTA, DEPUTY REGISTRAR	leave on 15/02/2024 - reg.	Administration Section			
1123/2024	19/02/2024	NIL DATED 16/02/2024	SATISH KUMAR BARGUJAR, HEAD CLERK	E.L. 14 and 15/02/2024 - reg.	Administration Section			
1124/2024	19/02/2024	NIL DATED 12/02/2024	CHANDER MOHAN, SECTION OFFICER	Allocation of fund under Major Head	Administration Section			

				7610-Loans to Governm ent Servant etc. under Demand No. 30-Departme nt of Economic Affaris for FY 2023-24-reg.				
1125/2024	19/02/2024	NIL DATED 16/02/2024	HAPPY KUMAR	offer to join - reg.	Admin istration Section			
1126/2024	19/02/2024	NIL DATED 16/02/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwardi ng of joining report in r/o Shri Sanyog S. Kamat, UDC - reg.	Admin istration Section			
1127/2024	19/02/2024	NIL DATED 16/02/2024	ATIN SHARMA, M.T.S	12 days leave 11/03/2024 to 22/03/2024 -reg.	Admin istration Section			
1128/2024	19/02/2024	NIL DATED 16/02/2024	SPS TO HONBLE PRESIDENT	15, feb 2024 for the billing period of invoice 19/02/2024 to 18/03/2024 of Rs. 1,414.82 - reg.	Accou nt Section			

1129 /202 4	19/02 /2024	NIL DATED 15/02/2024	REVIEW BRANCH ICD TKD IMPORT NEW DELHI	CESTAT Appeal Diary No. 52596- 52600/20 23 in the matter of M/s Ritka Electronic s pvt. ltd. - reg.	AR (Com p.)			
1130 /202 4	19/02 /2024	NIL DATED 09/02/2024	THE REGISTRAR SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal no. 1974/202 4, M/s Haridwar Roorkee vs. CC, Dehradun	DR(J)			
1131 /202 4	19/02 /2024	NIL DATED 16/02/2024	DIKSHA SINGH, STENOGRAPHE R - I	Permissio n for correction in uploaded orders - reg.	PA to Registr ar			
1132 /202 4	19/02 /2024	NIL DATED 16/02/2024	CESTAT, HYDERABAD	Permissio n for pronounc ement of order - reg.	PA to Registr ar			
1133 /202 4	19/02 /2024	NIL DATED 16.02.2024	DY/ASST. REGISTRAR, CST APPEAL BRANCH, CESTAT, NEW DELHI	Causelist	PA			
1134 /202 4	19/02 /2024	F. NO. 57/CESTAT/ALD/ROA- ROM/2023 DATED 15.02.2024	MR. SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	ROM/RO A applicatio n - reg.	DR(J)			
1135	19/02	NIL DATED 21.02.2024	DR/AR/TO,	Revised	PA			

/2024	/2024		CENTRAL REGISTRY, CESTAT, NEW DELHI	causelist - reg.				
1136 /2024	20/02 /2024	NIL DATED 15/02/2024	SANDEEP MTS	C.L.- 13/02/2024 to 14/02/2024 reg.	Admin istratio n Section			
1137 /2024	20/02 /2024	NIL DATED 15/02/2024	LALIT KUMAR, LDC	2 days leave on 13/02/2024 to 14/02/2024	Admin istratio n Section			
1138 /2024	20/02 /2024	NIL DATED 16/02/2024	VINEETHA M. PILLAI	Joining Report - reg.	Admin istratio n Section			
1139 /2024	20/02 /2024	NIL DATED 31/10/2023	PASSPORT OFFICE, HYDERABAD	Submissi on of passport applicatio n by the Gov./ PSU/ Statutory/ Autonom ous body employee Mallikarj un Gundu - reg. - reg.	Admin istratio n Section			
1140 /2024	20/02 /2024	NIL DATED 21/12/2023	REGIONAL PASSPORT OFFICE, HYDERABAD	Submissi on of passport applicatio n by the Gov/ PSU/ Statutory/ Autonom ous body	Admin istratio n Section			

				employee / Viswa Prakash Tatiraju - reg.				
1141/2024	20/02/2024	NIL DATED 09/02/2024	GOI, MINISTRY OF PERSONNEL, PUBLIC	Collection of vacancies of combined Higher Secondary (10+2) Level Examination -2024 - reg.	Administration Section			
1142/2024	20/02/2024	F.NO. 01/CESTAT/BANG/PT DT: 13/02/2024	V.P. PANDEY DR & H.O.O.	Forwarding of letter for technical resignation from CESTAT in r/o prabhat Tripathi, LDC - reg.	Administration Section			
1143/2024	20/02/2024	NIL DATED 14/02/2023	PREETY SELARE, RAJBHASHA	Hindi :- reg.	Administration Section			
1144/2024	20/02/2024	NIL DATED 20/02/2024	P.V. SUBBA RAO M(T)	Permission for pronouncement of order - reg.	PA to Registrar			
1145/2024	20/02/2024	NIL DATED 20/02/2024	P.V. SUBBA RAO M(T)	Permission for pronouncement of order -	PA to Registrar			

				reg.				
1146 /2024	20/02 /2024	F. NO. 11/CESTAT/CHENNAI/2004 DATED 14.02.2024	DR/DDO/HOO, CESTAT, CHENNAI	LPC of Sh. Shashi Kumar Soni, HC - reg.	Admin istratio n Section			
1147 /2024	20/02 /2024	F. NO. 01/CESTAT/BANG/VPP DATED 14.02.2024	V. P. PANDEY, DR & HOO, CESTAT, BANGALORE	Forwardi ng of representa tion for amendme nts in the Recruitm ent Rules of Assistant Registrar - reg.	Admin istratio n Section			
1148 /2024	20/02 /2024	F. NO. 05/CESTAT/BANG/RENT DATED 14.02.2024	V. P. PANDEY, DR & HOO, CESTAT, BANGALORE	Forwardi ng of letter of FKCCI, Bangalore regarding timely payment of rent or with interest on rent - reg.	Admin istratio n Section			
1149 /2024	20/02 /2024	F. NO. Q-21011/1/2021- AAR DATED 15.02.2024	KULDEEP CHAUDHARY, US TO THE GOI	Redeploy ment of Sh. Rajendra J. Baria - reg.	Admin istratio n Section			
1150 /2024	20/02 /2024	F. NO. A-50050/33/2024- CESTAT-DOR DATED 16.02.2024	KULDEEP CHAUDHARY, US TO THE GOI	DPC for promotio n of Lower Division Clerk to	Admin istratio n Section			

				the post of Upper Division Clerk - reg.				
1151/2024	20/02/2024	F. NO. 05/CESTAT/BANG/RENT DATED 15.02.2024	V. P. PANDEY, DR & HOO, CESTAT, BANGALORE	Issue of RRC for renewal of rent lease for office premises of the CESTAT, Bangalore -reg	Administration Section			
1152/2024	20/02/2024	F. NO. 80/PERSN/CESTAT/KOL/2024/379 DATED 15.02.2024	T. K. SARKAR, DR, CESTAT, KOLKATA	Joining report of Sh. Shashi Kumar Soni, HC - reg.	Administration Section			
1153/2024	20/02/2024	NIL DATED 19.02.2024	VAISHALI KHARBANDA, TECHNICAL OFFICER, CESTAT, NEW DELHI	EL application for 2 days from 15 to 16 February 2024	Administration Section			
1154/2024	20/02/2024	NIL DATED 09.02.2024	P. NAGESWARA RAO, CESTAT, BANGALORE	Tour regarding attending court of the XXI Addl. Chief Metropolitan Magistrate at Hyderabad @ 10:30 am on	Administration Section			

				12.02.2024				
1155/2024	20/02/2024	NIL DATED 19/02/2024	CESTAT, ALLAHABAD.	Forwarding C.L. of honble Member (Judicial) - reg.	Administration Section			
1156/2024	20/02/2024	NIL DATED 19/02/2024	ATIN SHARMA, MTS	Medical Reimbursement claim form- reg.	Administration Section			
1157/2024	20/02/2024	NIL DATED 19/02/2024	ATIN SHARMA, MTS	Medical Reimbursement claim- reg.	Administration Section			
1158/2024	20/02/2024	NIL DATED 19/02/2024	RAM KUMAR, MTS	4 days leave application -reg.	Administration Section			
1159/2024	20/02/2024	NIL DATED 15/02/2024	GAJENDRA SINGH, HEAD CLERK	Leave application-reg.	Administration Section			
1160/2024	20/02/2024	NIL DATED 19/02/2024	SEEMA SADANA, SPS	Joining report after availing leave-reg	Administration Section			
1161/2024	20/02/2024	NIL DATED 19/02/2024	C.L.MAHAR, M(T)	One day casual leave - reg.	Administration Section			
1162/2024	20/02/2024	NIL DATED 19/02/2024	ASHOK JINDAL, MEMBER(J).	Joining report after availing leave-reg	Administration Section			
1163/2024	20/02/2024	NIL DATED 16/02/2024	DOROTHY JOSEPH, STENO GRADE I .	Request for casual leave -	Administration			

				reg.	Section			
1164/2024	20/02/2024	NIL DATED 16/02/2024	KULDEEP SINGH, MTS	Compensatory leave -reg	Administration Section			
1165/2024	20/02/2024	NIL DATED 19/02/2024	ARVIND KUMAR, UDC	Joining report after availing leave-reg	Administration Section			
1166/2024	20/02/2024	NIL DATED 19/02/2024	BHAVNA SINGH, UDC	Govt. servant applying for visit abroad-reg.	Administration Section			
1167/2024	20/02/2024	NIL DATED 16/02/2024	CESTAT, ALLAHABAD.	Forwarding C.L. of honble Member (Judicial) - reg.	Administration Section			
1168/2024	20/02/2024	NIL DATED 19/02/2024	NAVEEN KUMAR, UDC	Reimburse claim for medical-reg	Account Section			
1169/2024	20/02/2024	CESTAT/AHD/DY.R./34/2023/75. DT.09/02/2024	UMA SHANKAR VERMA, DR.	Forwarding of form -A for identity card by MHA - reg.	CT Section			
1170/2024	20/02/2024	C.NO. GEN/REV/TRIB/1043/2023 -REV-O/O PR. COMMR.-CUS-ICD-TKD-DELHI/34042. DT.15/02/2024	PRINCIPAL COMMISSIONER OF CUSTOM ICD, IMPORT, TKD, NEW DELHI.	Issue related mobile number and email ID of the respondents while filing		AR(c omp)		

				appeal in CESTAT -reg.				
1171/2024	20/02/2024	C.NO. VIII-CUS/ICD/GRFL/ARREARS/NAVODHYA/58/2014/808. DT 09/02/2024	DR. BHAGAT DEEPAK S. KUMAR, JOINT COMMISSIONER (I/S)	Cus - Misc. application of early hearing of the restoration of appeal - reg.	DR(J)			
1172/2024	20/02/2024	NIL DATED 19/02/2024	CA SUNIL KUMAR UPADHYAYA, PLACE JAIPUR.	Application for granting a new date of hearing in the case of Rajeev Lochan Sharma v/s Deputy Commissioner CGST Division - E -reg.	DR(J)			
1173/2024	20/02/2024	NIL DATED 13/02/2024	MOHINDER SINGH,DR	Certificate-reg	PA to Registrar			
1174/2024	20/02/2024	NIL DATED 19/02/2024	SANJEEV NAIR.	Tata Teleservice (maharashtra) Ltd. ST/90144/2014 Larger Bench hearing on 21/02/202	PA to Registrar			

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1175 /202 4	20/02 /2024	NIL DATED 14/02/2024	MAHESH KUMAR, SPS,	Memo dated 12/02/202 3- reg.	PA			
1176 /202 4	20/02 /2024	NIL DATED 02/02/2024	M.M. PARTHIBAN, M(T)	Disposal Statement of appeals for the month of January 2024 - reg.	PA			
1177 /202 4	20/02 /2024	NIL DATED 23/02/2024	DY. REGISTRAR /TECHNICAL OFFICER (CENTRAL REGISTRY).	Cause list-reg.	PA			
1178 /202 4	20/02 /2024	NIL DATED 20/02/2024	SHENAJ BANO , P.A.	Permissio n for correction in uploaded orders - reg.	PA to Registr ar			
1179 /202 4	20/02 /2024	NIL DATED 20/02/2024	C.J. MATHEW M(T)	Permissio n for pronounc ement of order - reg.	PA to Registr ar			
1180 /202 4	20/02 /2024	NIL DATED 20/02/2024	RAMESH NAIR M(J)	Permissio n for pronounc ement of order - reg.	PA to Registr ar			
1181 /202 4	21/02 /2024	NIL DT 19/2/2024	DEEPAK KUMAR MALIK, UDC	Joining report after availing leave-reg	Admin istratio n Section			
1182	21/02	NIL DTD 20/2/2024	SAKAL DEO	Request	Admin			

1182	20/2/2024		SAH, COURT MASTER	for CL on 19/2/2024-reg	Administration Section			
1183	21/02/2024	NIL DT 20/2/2024	ATIN SHARMA, MTS	Leave application on 21/2/2024-reg	Administration Section			
1184	21/02/2024	NIL DT 20/2/2024	CESTAT HYDERABAD	Leave application of M(T)-reg	Administration Section			
1185	21/02/2024	NIL DT 20/2/2024	SATISH KUMAR BADGUJAR, HEAD CLERK	Forwarding of LPC in r/o Satish K. Badgujar-reg	Administration Section			
1186	21/02/2024	NIL	BINEESH KUMAR, K.S, REGISTRAR	MTNL bill in r/o Registrar-reg	Account Section			
1187	21/02/2024	D.NO. 42240/2017/SEC-XVII-A DT 8/2/2024	REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 5693 of 2018-reg	DR(J)			
1188	21/02/2024	NIL DT	DEPUTY REGISTRAR, SUPREME COURT DEPT., GUJRAT	Civil No. 14916/2017-reg	DR(J)			
1189	21/02/2024	NIL DT 21/2/2024	DOROTHY JOSEPH, PA TO REGISTRAR	Reimburse claim for monthly refreshment-reg	Account Section			
1190	21/02/2024	NIL DT 20/2/2024	MOHIT YADAV, UDC	Training programme on Worksho	Administration Section			

				p on MS-Office-reg				
1191/2024	21/02/2024	NIL DT 20/2/2024	RAJU, MTS	Compensatory leave-reg	Administration Section			
1192/2024	21/02/2024	NIL DT 21/2/2024	RANJU MADHRA, SPS	Tax invoice for Apple iPhone in r/o Ms. Binu Tamta, M(J)-reg	CT Section			
1193/2024	23/02/2024	F.NO.CESTAT/MUMBAI/EB/2024 DTD 21/2/2204	DR, CESTAT, MUMBAI	Listing of ROA/ROM application (EX. DB)-reg.	PA to Registrar			
1194/2024	23/02/2024	F.NO.CESTAT/MUMBAI/CUSTOMS/2023 DTD 21/2/2024	DR, CESTAT, MUMBAI	listing of ROM/ROA applications (Cu. DB)-reg	PA to Registrar			
1195/2024	23/02/2024	NIL DT 21/2/2024	CESTAT, KOLKATA	Correction in the uploaded Appeal-reg	PA to Registrar			
1196/2024	23/02/2024	NIL DT 23/2/2024	DR/TO CENTRAL REGISTRY	CUASE LIST-reg	PA			
1197/2024	23/02/2024	NIL DT 22/2/2024	DR/TO CENTRAL REGISTRY	CUASE LIST-reg	PA			
1198/2024	23/02/2024	NIL DTD 22/2/2024	DR/AR, SMB	CUASE LIST-reg	PA			
1199/2024	23/02/2024	NIL DT 22/2/2024	DR/TO CENTRAL REGISTRY	CUASE LIST-reg	PA			

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1200/2024	23/02/2024	NIL DTD 21/2/2024	DR/AR, EX. B	CUASE LIST-reg	PA			
1201/2024	23/02/2024	NIL DT 23/2/2024	S.S. GARG, M(J), CHANDIGARH	Station leave permission on 25/2/2024 -reg	Administration Section			
1202/2024	23/02/2024	NIL DT 22/2/2024	SEEMA SADANA, SPS	Medical Reimbursement claim of Rs. 575/-	Administration Section			
1203/2024	23/02/2024	NIL DT 22/2/2024	MUKESH GUPTA, DR	Leave application on 23/2/2024 -reg	Administration Section			
1204/2024	23/02/2024	NIL DT 22/2/2024	SURAJ SINGH, MTS	Compensatory leave 23/2/2024 -reg	Administration Section			
1205/2024	23/02/2024	NIL DT 20/2/2024	T.VISWA PRAKASH, DR, CESTAT, HYDERABAD	Leave application of A.K. Jyotishi, M(T) from 1/3/ to 4/3/-reg	Administration Section			
1206/2024	23/02/2024	F.NO.1(4)/P.K.C./M(J)/PF/CESTAT/ALLD/2023 DTD 16/2/2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding of leave application in r/o Mr. P. K. Choudhary, M(J)-reg-reg	Administration Section			
1207	23/02	NIL	MINISTRY OF	Minuts of	Admin			

1207/2024	23/02/2024		FINANCE	DPC-reg	Administration Section			
1208/2024	23/02/2024	NIL DT 22/2/2024	ANJANI, HINDI TRANSLATOR	Nominee Details-reg	Administration Section			
1209/2024	23/02/2024	NIL DT 19/2/2024	SATPAL SINGH, MTS	Compensatory leave on 20/2/2024-reg	Administration Section			
1210/2024	23/02/2024	NIL DATED 22.04.2024	GOVIND	One day leave on 23.04.2024	Administration Section			
1211/2024	23/02/2024	NIL DATED 21.02.2024	DR, CESTAT, AHMEDABAD	Forwarding of transfer request application of Sh. Ashok Kumar, UDC, CESTAT, Ahmedabad - reg.	Administration Section			
1212/2024	23/02/2024	NIL	MR. ANIL CHOUDHARY, M (J), CESTAT, HYDERABAD	GSTAT Application - reg.	Administration Section			
1213/2024	23/02/2024	NIL DTD 22/2/2024	SHANKAR P. MOHANTY, MTS	Compensatory leave on 21/2/2024-reg	Administration Section			
1214/2024	23/02/2024	NIL DTD 22/2/2024	MALKIAT SINGH, MTS	Permission for undergoing treatment in r/o wife-reg	Administration Section			

1215 /2024	23/02 /2024	NIL DT 22/2/2024	SEEMA SADANA, SPS	Leave application on 20 and 21 feb, 2024-reg	Administration Section			
1216 /2024	23/02 /2024	NIL DT 19/2/2024	SUKHBIR SINGH, MTS	Joining report after availing leave-reg	Administration Section			
1217 /2024	23/02 /2024	NIL	SUKHBIR SINGH, MTS	Medical Reimbursement claim of Rs. 28,455/-reg-reg	Administration Section			
1218 /2024	23/02 /2024	NIL DT 22/2/2024	CESTAT, CHENNAI	Transfer request-reg	Administration Section			
1219 /2024	23/02 /2024	NIL DT 22/2/2024	CESTAT, CHENNAI	Joining report in r/o Ms. P. Shakunthala Devi, SPS-reg	Administration Section			
1220 /2024	23/02 /2024	NIL DT 16/2/2024	RAKESH KUMAR VERMA, UDC	Option for fixation of pay for grant of 3rd MACP-reg	Administration Section			
1221 /2024	23/02 /2024	NIL DT 21/2/2024	SURAJ SINGH, MTS	Medical Reimbursement claim of Rs. 1727/-reg-reg	Administration Section			
1222	23/02	NIL DT 21/2/2024	ANKIT, LDC	Leave	Admin			

1224	23/02/2024			application for 2 days CL-reg	Administration Section			
1223	23/02/2024	NIL DT 20/2/2024	ANJANI, HINDI TRANSLATOR	Pay fixation - reg	Administration Section			
1224	23/02/2024	NIL DT 21/2/2024	S. K. TIWARI, DR	Joining report after attending an ISTM course-reg	Administration Section			
1225	23/02/2024	NIL DT 21/2/2024	SAKAL DEO SAH, COURT MASTER	IPR for 2023 -reg		C/L Section		
1226	23/02/2024	NIL DT 17/2/2024	GAURAN, ADV	Legal fee-reg		C/L Section		
1227	23/02/2024	NIL DT 21/2/2024	ANITHA JAYAKUMAR, SPS	Monthly reimbursement claim for refreshment purchased for Dr. Rachna Gupta,, M(J)-reg	Account Section			
1228	23/02/2024	NIL 22/2/2024	RD IMG KOCHI	Smt. Suja B Pillai, salary recovery-reg	Account Section	(Admin)		
1229	23/02/2024	NIL DT 22/2/2024	REGISTRAR GN. HIGH COURT OF DELHI	Case No. CEAC-9/2023 & CM APPL. 35686/2023-reg	DR(J)			

1230 /202 4	23/02 /2024	NIL DT 22/2/2024	REGISTRAR GN. HIGH COURT OF DELHI	CAse No. CUSAA- 85/2023- reg	DR(J)			
1231 /202 4	23/02 /2024	NIL DTD 22/2/2024	REGISTRAR GN. HIGH COURT OF DELHI	CAse No. CUSAA- 3/2024 & CM APPL. 1914/202 4-reg	DR(J)			
1232 /202 4	23/02 /2024	D.NO.7541/2016/SEC- XVII-A DTD 14/2/2024	REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL No.s 4276- 4284 of 2016-reg	DR(J)			
1233 /202 4	23/02 /2024	NIL	KUMUD BHATNAGAR,	Govid Singh Bhukar vs. CC, Jodhpur- reg	DR(J)			
1234 /202 4	23/02 /2024	NIL DATED 23/02/2024	SUKHBIR SINGH, MTS	change chowkida ri duty of 24/02/202 4	Admin istratio n Section			
1235 /202 4	23/02 /2024	NIL DATED 22/02/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Constituti on of Bench for ROM applicatio n - reg,	PA to Registr ar			
1236 /202 4	23/02 /2024	NIL DATED 23/02/2024	ANIL CHOUDHARY M(J)	Permissio n for pronounc ement of order - reg.	PA to Registr ar			
1237 /202 4	23/02 /2024	NIL DATED 21/02/2024	CESTAT, BANGALORE	Rental dues and interest payment,	Accou nt Section	(Adm n)		

				forwardin g a letter of FKCCI- reg.				
1238 /202 4	23/02 /2024	NIL DT 23/2/2024	ANAND KUMAR, ASST. SECTION OFFICER, DPT. OF REVENUE	Revised proposal for direct recruitme nt to the post of AR in CESTAT- reg	Admin istratio n Section			
1239 /202 4	26/02 /2024	NIL DTD 26/2/2024	SPS TO PRESIDENT	Pronounc ement of the order -reg	PA to Registr ar			
1240 /202 4	26/02 /2024	NIL DT 19/2/2024	P.V.SUBBA RAO, MEMBER(T)	Relist the matter- reg	PA to Registr ar			
1241 /202 4	26/02 /2024	REF. NO. CESTAT/WZB/SKM/2024 DTD 14/2/2024	S.K.MOHANTY M(J)	Permissio n for Pronounc ement - reg	PA to Registr ar			
1242 /202 4	26/02 /2024	NIL	AR, CST APPEAL BRANCH	Cause list	PA			
1243 /202 4	26/02 /2024	F.NO.D- 11(2)/CESTAT/CH/2015- VOL-III DT 23/2/2024	MOHINDER SINGH, DR, CESTAT, CHENNAI	Laptop for newly joined Members- reg		AR(c omp)		
1244 /202 4	26/02 /2024	NIL DT 23/2/2024	CESTAT, CHENNAI	Distributi on of funds RE 23 24 meant for CESTAT, Chennai- reg	Accou nt Section			
1245	26/02	NIL DT 23/2/2024	BHAWANA	Leave	Admin			

1244	26/02/2024		SINGH, UDC	application for EL on 26/2/2024-reg	Administration Section			
1246	26/02/2024	NIL DT 15/2/2024	P.DINESHA, M(J), CESTAT, CHENNAI	Leave application for EL from 12 to 14 feb, 2024-reg	Administration Section			
1247	26/02/2024	NIL DT 12/2/2024	SULEKHA BEEVI C.S, M(J), CESTAT, CHENNAI	Leave application with SLP on 16/2/2024 and Joining report on 19/2/2024-reg	Administration Section			
1248	26/02/2024	NIL DT 12/2/2024	DR. S.K.PATI, M(J)	Leave application for 5 days EL with SLP-reg	Administration Section			
1249	26/02/2024	NIL	PRABHAT TRIPATHI	Character Verification on Certificate-reg	Administration Section			
1250	26/02/2024	G.O.(RT)NO. 98/2024/P&ARD DTD 17/2/2024	SINI SABU, JOINT SECRETARY, GOVT. OF KERALA	Extension of deputation period in r/o Suja B. Pillai, AR-reg	Administration Section			
1251	26/02/2024	F.NO.77/PERSN/CESTAT/KOL/376 DTD 12/2/2024	RAJEEV TANDON, MEMBER (TECHNICAL).	Leave application for one day CL	Administration Section			

				on 16/2/2024 -reg				
1252 /202 4	26/02 /2024	NIL DT13/2/2024	K. ANPAZHAKAN, M(T), CESTAT, KOLKATA	Leave applicatio n for 5 days EL from 1/4/2024 to 5/4/2024- reg	Admin istratio n Section			
1253 /202 4	26/02 /2024	NIL DT 13/2/2024	K. ANPAZHAKAN, M(T), CESTAT, KOLKATA	Leave applicatio n for 2 days CL from 15 to 16 Feb, 2024-reg	Admin istratio n Section			
1254 /202 4	26/02 /2024	NIL DT 23/2/2024	KULDEEP SINGH, MTS	Station leave permissio n -reg	Admin istratio n Section			
1255 /202 4	26/02 /2024	NIL DT 23/2/2024	CESTAT, ALLAHABAD	Forwardi ng leave applicatio n of Sh. Swapnil Tiwari, AR-reg	Admin istratio n Section			
1256 /202 4	26/02 /2024	NIL DT 22/2/2024	ANJANI, HINDI TRANSLATOR	Nominee Details- reg	Admin istratio n Section			
1257 /202 4	26/02 /2024	NI DT 23/2/2024	BHAVNA SINGH, UDC	Intimatio n for applying examinati on -reg	Admin istratio n Section			
1258 /202 4	26/02 /2024	NIL DT 22/2/2024	MANOJ KUMAR SHARMA, UDC, COMPUTER SECTION	Leave applicatio n for CL 2 days- reg	Admin istratio n Section			

1259 /2024	26/02 /2024	NIL DT 19/2/2024	DR, CESTAT, CHANDIGARH	Forwarding of Service Book of Sh. Govind Yadav, Steno-II-reg	Administration Section			
1260 /2024	26/02 /2024	NIL DATED 26/02/2024	SPS TO HONBLE PRESIDENT	Permission for re-list - reg.	PA to Registrar			
1261 /2024	26/02 /2024	NIL DT 26/2/2024	CT SECTION (NOTING APPROVED BY REGISTRAR)	Expenditure approval (approved)-reg	CT Section			
1262 /2024	26/02 /2024	NIL DATED 15/02/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	C.L. on 16/02/2024	Administration Section			
1263 /2024	26/02 /2024	NIL DATED 23/02/2024	ISTM.	Three days online training programme on Administrative Vigilance Role of IO/PO from 06/may tp 08/may 2024 - reg.	Administration Section			
1264 /2024	26/02 /2024	F.NO. D-22(1)/OUTSOURCING/CESTAT/2021 DT: 23/02/2024	MOHINDER SINGH DR	Outsourcing of posts in CESTAT, Chennai - reg.	Administration Section			

1265 /2024	26/02 /2024	NIL DATED 22/02/2024	DR. RACHNA GUPTA M(J)	cancel leave w.e.f. 26/02/2024 to 01/03/2024 and oblige - reg.	Admin istratio n Section			
1266 /2024	26/02 /2024	NIL DATED 19/02/2024	TEJO SHRI , STENO G-1	Joining Report - reg.	Admin istratio n Section			
1267 /2024	26/02 /2024	NIL DATED 26/02/2024	RAKSHIT DAHIYA, LDC	Joining Report - reg.	Admin istratio n Section			
1268 /2024	26/02 /2024	NIL DATED 26/02/2024	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	Joining Report - reg.	Admin istratio n Section			
1269 /2024	26/02 /2024	NIL DATED 26/02/2024	K. ANPAZHAKAN M(T)	Leave applicatio n - reg.	Admin istratio n Section			
1270 /2024	26/02 /2024	NIL DATED 26/02/2024	MUKESH GUPTA, DEPUTY REGISTRAR	Joining Report - reg.	Admin istratio n Section			
1271 /2024	26/02 /2024	NIL DATED 23/02/2024	SANDEEP MTS	leave 22/02/2024	Admin istratio n Section			
1272 /2024	26/02 /2024	NIL DATED 22/02/2024	JOHNSON CHACKO, UDC	Request for permissio n to undergo a medical follow- up treatment and permissio	Admin istratio n Section			

				n to T. A, for medical examination at CMC vellore (Tamil Nadu) from 06/03/2024 to 08/03/2024 - reg.				
1273 /2024	26/02 /2024	NIL DATED 26/02/2024	AJAY KUMAR, LDC	Leave with Joining Report - reg.	Admin istratio n Section			
1274 /2024	26/02 /2024	NIL DATED 26/02/2024	AJAY KUMAR, LDC	Medical Reimburse ment claim form	Admin istratio n Section			
1275 /2024	26/02 /2024	NIL DATED 23/02/2024	RANJAN PRAKASH, COMMISSIONER (ADMIN)	Requirem ent of office accommo dation for the office of the chief commissi oner (AR), CESTAT, Delhi in NBCC Project at WTC building, Nauroji Nagar, Along with	Admin istratio n Section			

				CESTAT and Registry - reg.				
1276/2024	26/02/2024	NIL DATED 21/02/2024	LALIT KUMAR, LDC	Submission of update address - reg.	Administration Section			
1277/2024	26/02/2024	NIL DATED 26/02/2024	JASBIR SINGH COURT MASTER	Statement of Immovable property for the year 2023 as on 1st jan, 2024		C and L section		
1278/2024	26/02/2024	NIL	LUMIERE LAW PARTNERS	Bank or America, NA, vs. Commr. of Service Tax-I Mumbai/ Pr. Commr. CGST & Central Excise-reg	PA to Registrar			
1279/2024	27/02/2024	NIL DATED 26/02/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. SERTA-15/2023 & CM Appl. 47934/2023 M/s Hospitech Management Consultants Pvt. Ltd. vs. Principal Commissi	DR(J)			

				oner of Central Goods & Services Tax				
1280 /202 4	27/02 /2024	NIL DATED 12/02/2024	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 4814/200 9 and 3680- 3681/201 2, C.S.T. Delhi vs. M/s Sojitz Corporati on	DR(J)			
1281 /202 4	27/02 /2024	NIL DATED 26/02/2024	POOJA, STENOGRAPHE R	Request for issuing experienc e certificate - reg.	CT Section			
1282 /202 4	27/02 /2024	NIL DATED 20/02/2024	UMA SHANKAR VERMA, DR	Forwardi ng of Form A for identity card by MHA	CT Section			
1283 /202 4	27/02 /2024	NIL DATED 26/02/2024	CESTAT, AHMEDABAD	Tour Advance - reg.	Accou nt Section			
1284 /202 4	27/02 /2024	NIL DATED 22/02/2024	DR, CESTAT, CHANDIGARH	Forwardi ng of intimation in r/o immovabl e property received from Mr. Kailash, Steno Gr.	C and L sectio n			

				I CESTAT, Chandigarh - reg.				
1285 /2024	27/02 /2024	NIL DATED 22/02/2024	DR, CESTAT, CHANDIGARH	APAR in respect of Mr. Pintoo, LDC and Mr. Nitin, LDC - reg.		C and L sectio n		
1286 /2024	27/02 /2024	NIL DATED 15/02/2024	RAVINDRA K. SHIKHARE, SUPERINTENDE NT/ DOO/ HEAD OF OFFICE	Forwardi ng of APARs in respect of Mr. Nitin, LDC - reg.		C and L sectio n		
1287 /2024	27/02 /2024	NIL DATED 26/02/2024	ANKIT, LDC	Permissio n to take one day C.L. and Cancel one day C.L. - reg.	Admin istratio n Section			
1288 /2024	27/02 /2024	F.NO. 01/CESTAT/BANG/VPP DT: 22/02/2024	BALASUBRAMA NIS, AR, CESTAT, BANGALORE	Forwardi ng of Leave applicatio n of Mr. V.P. Pandey, DR along with joining report - reg.	Admin istratio n Section			
1289 /2024	27/02 /2024	F.NO. 01/CESTAT/BANG/BSS ST: 22/02/2024	BALASUBRAMA NIS, AR, CESTAT, BANGALORE	Forwardi ng of leave applicatio n of Mr. Balasubra	Admin istratio n Section			

				mani S., Assistatnt Registrar alongwith joining report - reg.				
1290 /202 4	27/02 /2024	NIL DATED 22/02/2024	DR. RACHNA GUPTA M(J)	cancel leave w.e.f. 26/02/202 4 to 01/03/202 4 and oblige - reg.	Admin istratio n Section			
1291 /202 4	27/02 /2024	NIL DATED 16/02/2024	P. DINESHA M(J)	Leave applicatio n - reg.	Admin istratio n Section			
1292 /202 4	27/02 /2024	NIL DATED 23/02/2024	HEMAMBIKA R PRIYA M(T)	Applicati on for leave - reg.	Admin istratio n Section			
1293 /202 4	27/02 /2024	NIL DATED 20/02/2024	VASA SESHAGIRI RAO M(T)	Leave applicatio n - reg.	Admin istratio n Section			
1294 /202 4	27/02 /2024	NIL DATED 26/02/2024	CESTAT, BANGALORE	Permissio n to foreign Visit - reg.	Admin istratio n Section			
1295 /202 4	27/02 /2024	NIL DATED 26/02/2024	CESTAT, MUMBAI	Hiring of stenograp hers on outsourc e basis - reg.	Admin istratio n Section			
1296 /202 4	27/02 /2024	NIL DATED 26/02/2024	MANWAR SINGH, UDC , CT SECTION	09 days leave 15/02/202 4 to 23/02/202	Admin istratio n Section			

				4 - reg/				
1297 /202 4	27/02 /2024	NIL DATED 20/02/2024	SUSHMA RANI PAL, MTS	Leave with Joining Report - reg.	Admin istratio n Section			
1298 /202 4	27/02 /2024	NIL DATED 26/02/2024	CESTAT, BANGALORE	Grant for two days E.L. - reg.	Admin istratio n Section			
1299 /202 4	27/02 /2024	NIL DATED 20/02/2024	ANUP CHATTOPADHY AY, SUPERINTENDE NT & HEAD OF OFFICE	Office Memoran dum - reg.	Admin istratio n Section			
1300 /202 4	27/02 /2024	NIL DATED 20/02/2024	SANJAY MUKHERJEE, SECRETARY & HEAD OF THE DEPARTMENT	Office Memoran dum dt: 20/02/202 4 - reg.	Admin istratio n Section			
1301 /202 4	27/02 /2024	NIL DATED 20/02/2024	ANUP CHATTOPADHY AY, SUPERINTENDE NT & HEAD OF OFFICE	Office Memoran dum - reg.	Admin istratio n Section			
1302 /202 4	27/02 /2024	NIL DATED 20/02/2024	SANJAY MUKHERJEE, SECRETARY & HEAD OF THE DEPARTMENT	Office Memoran dum - reg.	Admin istratio n Section			
1303 /202 4	27/02 /2024	NIL DATED 20/02/2024	SANJAY MUKHERJEE, SECRETARY & HEAD OF THE DEPARTMENT	Office Memoran dum - reg.	Admin istratio n Section			
1304 /202 4	27/02 /2024	NIL DATED 20/02/2024	SANJAY MUKHERJEE, SECRETARY & HEAD OF THE DEPARTMENT	Office Memoran dum - reg.	Admin istratio n Section			
1305	27/02	F.NO.	SANJAY	Office	Admin			

/2024	/2024	SC/KOL/AB/1/2/2023-24/2330 DT: 20/02/2024	MUKHERJEE, SECRETARY & HEAD OF THE DEPARTMENT	Memorandum - reg.	Administration Section			
1306/2024	27/02/2024	NIL DATED 19/02/2024	UMA SHANKAR VERMA, DR	Forwarding of representation regarding implementation of the proposed amendments in the recruitment Rules for the post of Assistant Registrar in r/o Mr. J K Mandal, Court Master, CESTAT, Ahmedabad	Administration Section			
1307/2024	27/02/2024	NIL DATED 19/02/2024	UMA SHANKAR VERMA, DR	Forwarding of representation regarding amendment in the draft recruitment rules for the post of Assistant Registrar in r/o Mr. Rajesh	Administration Section			

				Kumar, Court Master - reg.				
1308 /202 4	27/02 /2024	F.NO. 01/CESTAT/BANG/PT DATED 20/02/2024	BALASUBRAMA NI S, AR, CESTAT, BANGALORE	Releiving Order dt: 20/02/202 4 - reg.	Admin istratio n Section			
1309 /202 4	27/02 /2024	NIL DATED 19/02/2024	V.P. PANDEY DR & H.O.O.	Issue of office order for H.O.O. & LPC Chairman - CESTAT, Bangalore - reg.	Admin istratio n Section			
1310 /202 4	27/02 /2024	NIL DATED 21/02/2024	UMA SHANKAR VERMA, DR	Forwardi ng of transfer request applicatio n of Mr. Ashok Kumar, UDC, CESTAT, Ahmedab ad - reg,	Admin istratio n Section			
1311 /202 4	27/02 /2024	F.NO. A-20(2)/PERS. FILE/RKP-ST-III/2015 DT: 21/02/2024	MOHINDER SINGH DR	Forwardi ng of transfer request of Mr. Raushan Kumar Paswan, Steno Gr. II - reg.	Admin istratio n Section			
1312 /202 4	27/02 /2024	F.NO. A-20(1)/PERS. FILE/PS-SPS/CHE/2024 DT: 21/02/2024	MOHINDER SINGH DR/HOO	Forwardi ng of joining report in	Admin istratio n Section			

				r/o Ms. P. Sakunthala Devi, SPS - reg.				
1313/2024	27/02/2024	NIL DATED 21/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/HOO	Forwarding request letter for correction of name - reg.	Administration Section			
1314/2024	27/02/2024	F.NO. 01/CESTAT/BANG/PT DT: 21/02/2024	V. P. PANDEY, DR, CESTAT, BANGALORE	Forwarding of Service Book in respect of Mr. Prabhat Tripathi, LDC, CESTAT, Bangalore - reg.	Administration Section			
1315/2024	27/02/2024	NIL DATED 27/02/2024	S. K. MOHANTY. M(J)	Permission for pronouncement of order - reg.	PA to Registrar			
1316/2024	28/02/2024	NIL DATED 27/02/2024	VAISHALI KHAIBANDA, TECHNICAL OFFICER	half day leave 28/02/2024	Administration Section			
1317/2024	28/02/2024	NIL DATED 27/02/2024	MUKESH GUPTA, DEPUTY REGISTRAR	1 day E.L. for 28/02/2024	Administration Section			
1318/2024	28/02/2024	NIL DATED 27/02/2024	GAGAN DEEP, LDC	1 day leave 26/02/2024 with joining report - reg.	Administration Section			
1319	28/02	NIL DATED 27/02/2024	CESTAT,	Seeking	Admin			

1320 /2024	28/02 /2024	NIL DATED 19/02/2024	KOLKATA	permission to travel abroad and request for sanctioning of E.L. - reg.	Administration Section			
1321 /2024	28/02 /2024	F.NO. A-11(1)/VACANCIES/CHE/2016 DT: 20/02/2024	MOHINDER SINGH DR/HOO	Advt. No. Phase XI/2023/ Selection Posts- Forwarding of representations received from candidates who are shortlisted for next stage of scrutiny for the post of C Court Master in CESTAT, Chennai (SR1112)	Administration Section			
1322 /2024	28/02 /2024	NIL DATED 23/02/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding leave application in respect of Shri Swapnil Tiwari,	Administration Section			

				Assistant Registrar - reg.				
1323/2024	28/02/2024	NIL DATED 20/02/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABAD	Forwarding of commuted leave application & joining report in r/o Mr. Uma Shankar Verma, Deputy Registrar, CESTAT, Ahmedabad - reg.	Administration Section			
1324/2024	28/02/2024	NIL DATED 27/02/2024	JITENDER, MTS	2 days leave 22 and 23 feb 2024	Administration Section			
1325/2024	28/02/2024	NIL DATED 27/02/2024	CESTAT, KOLKATA	Leave appln of Mr. K. Anpanzhan, Member (Technical)	Administration Section			
1326/2024	28/02/2024	NIL DATED 27/02/2024	BIJENDRA KUMAR, LDC, CESTAT, AHMEDABAD	Request for transfer to Delhi - reg.	Administration Section			
1327/2024	28/02/2024	NIL DATED 26/02/2024	CESTAT, CHENNAI	Certificate of employment - reg.	Administration Section			
1328/2024	28/02/2024	NIL DATED 08/01/2024	RAKESH KUMAR MTS	Medical Reimbursement	Administration			

				claim form	Section			
1329 /2024	28/02 /2024	NIL DATED 22/02/2024	DEEPA SURENDRAN, REGIONAL DIRECTOR - REG.	IMG, Regional Centre, Kochi-Salary deduction of Mr. Suja B. Pillai, Assistant Registrar, CESTAT, Chennai as Associate Professor at IMG Regional Centre, Kochi-drawing of cheques - reg.	Administration Section	Account section		
1330 /2024	28/02 /2024	NIL DATED 27/02/2024	HONBLE MR. JUSTICE DILIP GUPTA, PRESIDENT-CESTAT, NEW DELHI	Travelling allowance bill for tour -reg.	Account Section			
1331 /2024	28/02 /2024	NIL DATED 27/02/2024	HONBLE MR. JUSTICE DILIP GUPTA, PRESIDENT	Travelling allowance bill for tour - reg.	Account Section			
1332 /2024	28/02 /2024	NIL DATED 27/02/2024	SEEMA SADANA, SPS	Tea biscuit reimbursement- reg.	Account Section			
1333 /2024	28/02 /2024	NIL DATED 26/02/2024	MICHAEL ROSHAN , ASO (IFU-III)	Demand No. 35-Departme	Account Section			

				nt of Revenue-Saving & Excess-Final Requirement - reg.				
1334/2024	28/02/2024	NIL DATED 27/02/2024	CESTAT, ALLAHABAD	Forwarding a letter of tour claim - reg.	Account Section			
1335/2024	28/02/2024	NIL DATED 27/02/2024	HEMAMBIKA R PRIYA M(T)	Intimation regarding payment for Flat in Bengaluru from M/s Total Environment, ITPL Road, EPIE Zone, Whitefield, Bengaluru - 560066. - reg.		C and L section		
1336/2024	28/02/2024	NIL DATED 28/02/2024	DR/ TO, CENTRAL REGISTRY	Revised Causelist - reg.	PA			
1337/2024	28/02/2024	NIL DATED 26/02/2024	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Order issued in respect of M/s Nokia Solutions & Networks india Pvt. Ltd. (02/2024)		AR (CST)		

				- reg.				
1338 /202 4	28/02 /2024	NIL DATED 15/02/2024	KULDEEP CHAUDHARY US TO THE GOI	Selection for the posts of Member(s) in Good and Services Tax Appellate Tribunal (Principal / State Benches)- reg.	PA to Registr ar			
1339 /202 4	28/02 /2024	NIL DATED 27/02/2024	SHENAJ BANO , P.A.	Permissio n for correction in uploaded orders - reg.	PA to Registr ar			
1340 /202 4	29/02 /2024	NIL DATED 28/02/2024	RAUSHAN KR. PASWAN, STENO, GR-II, CESTAT, CHENNAI	Necessary permissio n for removal of wrongly uploaded orders - reg.	PA to Registr ar			
1341 /202 4	29/02 /2024	NIL DATED 28/02/2024	CESTAT, MUMBAI.	Request for deletion of uploaded order on websire of CESTAT in Appeal No. C/882017 &	PA to Registr ar			

				88218/2019 alongwith 95 connected appeals				
1342 /2024	29/02 /2024	NIL DATED 26/02/2024	CITIZEN OF INDIA KOLKATA	Final order No. 77593/2023 passed by the Honble CESTAT, ERB, Kolkata in Customs Appeal No. 75875 of 2022 dated 06/012/2023 in respect of M/s. Graphite India Limited - reg.	PA	Heml ata		
1343 /2024	29/02 /2024	NIL DATED 21/02/2024	DR, CESTAT, CHANDIGARH	Transfer 1st folder of appeals to principal Bench at New Delhi - reg,	PA to Registr ar			
1344 /2024	29/02 /2024	NIL DATED 23/02/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Originally signed notesheet s by honble President	PA to Registr ar			

				- reg.				
1345 /2024	29/02 /2024	NIL DATED 27/02/2024	MILIND KUMAR, ADVOCATE	Adobe Scan 27.02.2024- pdf.	DR(J)			
1346 /2024	29/02 /2024	NIL DATED 28/02/2024	CUSTOMS AUTHORITY FOR ADVANCE RULINGS	Ruling issued in respect of M/s Narang Machiner y Store - reg,		AR (CST)		
1347 /2024	29/02 /2024	NIL DATED 22/02/2024	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Nominati on of Sr. Central Govt. Counsel in the case of M/s Jubilant Enterprise s Pvt. Ltd, - reg.	Admin istratio n Section	C and L sectio n		
1348 /2024	29/02 /2024	NIL DATED 28/02/2024	PUSHKAR SINGH, MTS	Medical Reimburs ement claim form	Admin istratio n Section			
1349 /2024	29/02 /2024	NIL DATED 28/02/2024	SOMPAL, MTS	Leave on 23/02/2024	Admin istratio n Section			
1350 /2024	29/02 /2024	NIL DATED 27/02/2024	NISHA , LDC	leave on 26/02/2024	Admin istratio n Section			
1351 /2024	29/02 /2024	NIL DATED 28/02/2024	SR. S.K. PATI, HONBLE M(J)	Request for grant of C.L. on 4th 5th march, 2024	Admin istratio n Section			

				alongwith permission to avail public holidays and to leave the Headquarters. - reg.				
1352/2024	29/02/2024	NIL DATED 28/02/2024	UMA SHANKAR VERMA, DR	Relieving Order - reg.	Administration Section			
1353/2024	29/02/2024	NIL DATED 28/02/2024	CESTAT, HYDERABAD	Leave application of Honble M(T) Mr. A.K. Jyotishi - reg.	Administration Section			
1354/2024	29/02/2024	NIL DATED 27/02/2024	MANWAR SINGH, HEAD CLERK, CT SECTION	joining report to the post of head clerk - reg.	Administration Section			
1355/2024	29/02/2024	NIL DATED 20/02/2024	PANKAJ BHASIN, INCHARGE ADMINISTRATION (C)	Forwarding of Service Book Of. Mr. Stish Kumar Bargujar, Head Clerk, CESTAT. - reg.	Administration Section			
1356/2024	29/02/2024	NIL DATED 28/02/2024	P. VENKATA SUBBA RAO M(T)	Permission for pronouncement - reg.	PA to Registrar			
1357	29/02	NIL DATED 29/02/2024	SUGANDHA	Permissio	PA to			

/2024	/2024		MOKAL, SPS, CESTAT, MUMBAI	n for correction in uploaded daily order - reg,	Registr ar			
1358 /2024	29/02 /2024	NIL DATED 29/02/2024	SHENAJ BANO , P.A.	Permissio n for correction in uploaded order - reg.	PA to Registr ar			